

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-
ORIGINAL APPLICATION NO. 490/2019

IN RE: T. S. SINGH
VERSUS
STATE OF UTTAR PRADESH

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REPORT OF THE OVERSIGHT COMMITTEE IN COMPLIANCE OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL PASSED IN OA NO. 490 OF 2019 IN RE: T.S. SINGH VS STATE OF UTTAR PRADESH WITH REGARD TO PREVENTION OF DISCHARGE OF UNTREATED SEWAGE INTO SAI RIVER AT PRATAPGARH IN UTTAR PRADESH

1. Introduction:

The Hon'ble NGT after considering the reports of Oversight Committee dated 22.01.2021, 08.11.2021, 13.01.2022 and 21.03.2022 has passed order dated 29.03.2022 in connection with the matter relating to discharge of untreated sewage into the Sai river at Pratapgarh in Uttar Pradesh, which is pending solution for the past 11 Years. The important directions contained in the latest order of the Hon'ble NGT include fixing of responsibility at all levels including at the Government level for not making the STP functional in spite of spending the entire budget and continuing to pollute the river, taking stringent action against the erring officials and agencies under relevant provisions of law, preventing river Sai from getting polluted and maintain its water quality in category 'B' and preparing proper plan for sewage management in the State of Uttar Pradesh.

The Status of Compliance: The Urban Development Department was to forward the progress report of 30.06.2022 to the Oversight Committee by 15.07.2022 for onward submission to the Hon'ble NGT but this report has not been received till date i.e 21.08.2022 in spite of multiple reminders and a review meeting taken on 13.07.2022 by the Oversight Committee. This report is being prepared on the basis of the reports received directly from The UP Jal Nigam. The status of the compliance vis-a vis the directions are as follows:

S.No	Directions	Status of Compliance
1	The Urban Development Department was directed to monitor the progress of I&D works and repairing of the STP on monthly basis and submit progress report to the Oversight Committee to ensure works get completed in time.	No monitoring/progress report has been received from the Urban Development Department. However, The progress till 29.06.2022, as reported by the UP Jal Nigam, shows that 41% of the proposed work has been completed with the expenditure of Rs. 2.305 Cr. It is

		as per the Gant chart submitted on 08.10.2021. It has been assured that the work will be completed on scheduled date i.e. 31.10.2022.
2	<p>The Urban Development Department and Jal Nigam were directed to identify the supervisory officers in one month and take appropriate action against them in another 6 months.</p> <p>It was also directed to fix the accountability of Secretaries to the Government and UPPCB has to initiate prosecution for crossing the timeline as well as continuing failure.</p>	<p>The UP Jal Nigam has provided a list of 12 retired chief engineers who worked as the controlling officers during the period of expenditure. But no action has been initiated against them so far.</p> <p>Accountability of the Secretaries to the Government has not been fixed yet.</p> <p>UPPCB has not initiated prosecution of officers responsible for the prevailing situation.</p>
3	UP Government (Home & Urban Department) was directed to take action against all the erring officers for the misappropriation of funds under the full gamut of law.	<p>a. An FIR was lodged against 3 erring officials and the contractor firm on 30.08.2020 under section 409, 419 and 420 of the IPC. Charge sheet has been filed in the competent court against Sh. Rajesh Khare (Executive Engineer) and Sh. Rakesh Kumar Srivastava (Divisional Accountant) under section 420 of the IPC. Both the accused have been arrested. Sanction has been granted by the competent authority for their prosecution. Sh. Rampal Ram (Head Clerk) named in the FIR was not found guilty in the investigation. It was reported in March 2022 that the investigation in respect of the</p>

		<p>contractor firm is on but no further progress has been reported even after the passage of about 5 months.</p> <p>b. M/s Thermax Ltd., Chinchwad, Pune was black listed by the Chief Engineer for a period of 2 years vide letter dated 30.10.2021. The High Court has quashed this order on technical grounds and given liberty to the Jal Nigam to pass appropriate order after hearing the contractor. Contractor has replied to the show cause notice issued by the Jal Nigam on 05.07.2022 which is under process.</p> <p>No action has been taken against the erring officials/firm for violation of Environmental Protection Act 1986.</p>
4	<p>The UPPCB and EO, Pratapgarh, were directed to monitor water quality of the drains in which bioremediation is being done and ensure that the water quality of the drains discharging into the river Sai should be within the permissible limits respectively. Also, Urban Development Department and UP Jal Nigam was directed to monitor the bioremediation works done by the Nagar Palika Parishad Pratapgarh to ensure that TC and FC should also be within the permissible limits post bio-remediation.</p>	<p>At Pratapgarh: The bioremediation is being done since 01.10.2021. On 07.05.2022, 13.05.2022, 20.05.2022, 30.05.2022, 06.06.2022, 13.06.2022 and 20.06.2022 water quality of the four drains Ramlila Maidan, Bhuliyapur drain, City drain, Police line drain were analysed and all other parameters except for FC and TC were found within the permissible limits. It is also informed that to treat TC and FC chlorination/disinfection is being done since 14.01.2022 by the Nagar Palika</p>

	<p>The UPPCB was also directed to take prompt and effective action in case of non-compliance of environmental laws.</p>	<p>Parishad, Pratapgarh in all the drains. As a result, the TC and FC has decreased by approximately 50-60%. The water quality of the Sai River is in category 'D' in D/s Railway Bridge as well as in the U/s Gai Ghat which indicates that the river water is only fit for propagation of wild life and fisheries.</p> <p>At Raibareli: Bioremediation work is being done since 20.11.2021 on all the 7 drains. The water quality of the drains namely Kanpur Road Drain, Surjupur Banda Drain, Indira Nagar Drain, Police line Drain, Mahanandpur Drain, Industrial Area Drain, Rewati Ram ka Talab Drain was analyzed on 15.06.2022 post bioremediation. The pH, TSS, BOD and COD were found within the permissible limits, however, the FC and TC were recorded beyond the permissible limits. The water quality of the Sai River is in category 'D' in D/s picnic spot as well as in the U/s Sirsa Ghat.</p> <p>At Lucknow: One drain named mohammadi drain originating from Aurangabad Ashiyana with a total discharge of approximately 20 MLD is falling into river Sai. This drain is untapped and no bioremediation work as an interim measure has begun so far</p>
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		<p>to treat the water of the drain. The water quality of the river Sai was analysed in the U/s and D/s of the confluence point of the drain on 27 May 2022. It is found that its water was in Category 'C' prior to the confluence of the Mohammadi Drain and after its confluence it deteriorated to Category 'D'.</p> <p>Environmental Compensation: It was informed that after following the due procedure an environmental compensation of Rs 36.50 crores has been imposed against the Municipal Corporation, Pratapgarh for non-compliance of the directions of Hon'ble NGT. However, till date no payment has been made by the Municipal Corporation, Pratapgarh.</p> <p>Disciplinary action: Action has been taken against Mr. Mudit Singh, Health and Education Officer, Family Welfare, who was on deputation as Executive Officer, Nagar Palika Parishad, Belha Pratapgarh, for delaying the bioremediation of the concerned drains in Pratapgarh.</p> <p>There was a delay in the tendering process for which the concerned Executive Engineer Mr. Umesh Gupta was held responsible. Vide letter dated</p>
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		19.10.2021, a charge sheet has been issued to him for not performing the duties assigned to him properly. However no further progress has been reported.
5	The Additional Chief Secretary Urban Development Department was directed to coordinate the actions taken by various other Departments (such as Home Department and Environment, Forest and Climate Change Department) to ensure complete compliance of the order of Hon'ble NGT through monthly monitoring. Also, a copy of the minutes of the meeting be sent to the oversight committee.	No action taken report or the minutes of the monthly review meeting has been received from the Urban Development Department in this regard till date 20.08.2022.
6	Urban Development Department, UP Government was directed to release funds for operation and maintenance of the STP for 15 years	No Compliance/information received from the Urban Development Department. However, UP Jal Nigam has informed that the funds required for operation and maintenance of sewerage treatment plant are released continuously from time to time as per demand.
7	UPPCB and UP Jal Nigam were directed to identify other sources of the pollution in the U/S of Gai Ghat region which are resulting in poor quality of water. UPPCB was also directed to ensure that all the identified sources of pollution should be tapped and treated to prevent any	Hardoi: No drain is falling in the river Sai. Unnao: No drain is falling in the river Sai. Lucknow: 1 drain having discharge of approximately 20 MLD is falling in river Sai. The drain is untapped and no

	<p>discharge of pollutants into the river.</p>	<p>bio/phyto remediation work is being done on the drain.</p> <p>Raebareli: In Raebareli there are 7 drains, having discharge of 33 MLD, which are falling in the river Sai and all of them are untapped.</p> <p>For the tapping of these 7 drains, discharge of 3 drains will be diverted to the 18 MLD existing STP after the completion of sewer laying and sewer house connections under AMRUT programme. The timeline to complete this work is March, 2023. For remaining 4 drains, a PFR under AMRUT 2.0 programme has been prepared, wherein STP of 15 MLD capacity is proposed.</p> <p>Pratapgarh: In Pratapgarh there are 4 drains, having discharge of 7.1 MLD, which are falling in the river Sai. Work of interception and diversion of these drains to the 8.06 MLD STP is in progress.</p> <p>It has been informed that officials of UPPCB have conducted an inspection of the 8.06MLD STP at the Pratapgarh on 29.06.2022 to check the progress of repairing work of the STP by the contractor i.e. M/s Technocraft and Solution, Varanasi. During the inspection it was noted that most of the repairing works has been done. At present the</p>
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		<p>work of laying of sewer network pipelines is in process.</p> <p>Jaunpur: No drain is falling in the river Sai.</p>
8	<p>Urban Development Department and UP Jal Nigam were directed to do proper planning for sewage management. Strategies should be made to use the treated sewage for agricultural purpose after requisite treatment in Rural areas and for industrial purposes in urban areas.</p>	<p>For reuse of the treated water there is no industry in Belha, Pratapgarh as well as the land area around the STP has mostly been converted into residential land. So to reuse the treated water the areas on the other side of the River Sai has been explored such as a park in chilbila and canal in Mahull (approximately 5 KM from STP). However, to take the treated water to the identified locations one pumping station will be required to lift the sewage along with laying of Rising main and other related works to take the treated water to park and canal. The laying of rising main has to be done on road bridge over Sai river for which NOC will be required from concerned department. The construction of Sewage Pumping Station (SPS) they have to purchase land as no land is available in nearby areas of the STP. The estimated cost of these works will be Rs. 18.00 Crores.</p> <p>The committee is of the view that if the construction of Sewage Pumping</p>

		Station (SPS) is not feasible then the treated water can be discharged in to the Sai river.
9	It was directed to prevent the Sai River from getting polluted by executing the action plan prepared by the River Rejuvenation Committee (RRC) in the State of UP.	No Compliance/information received from the Department of Urban Development.

Direction 10: The Urban Development Department and Nagar Palika Parishads were directed to estimate the future increase in the population and quantify the subsequent sewage generation in the Nagar Palika Pratapgarh, Raebareli, and Jaunpur. The departments were also directed to work on making provisions to deal with the growing future needs for treating the sewage to prevent occurrence of any such situation in the future.

		Population as per 2011 census and Sewage generation in 2018	2022	2035	Status of bio-remediation	Status of STP and sewage works (by UP Jal Nigam, Urban)
Pratapgarh	Population	120049	144059	201681 (for the year 2040)	Nagar Palika Parishad Pratapgarh is performing the bioremediation of all the drains.	<ol style="list-style-type: none"> 1. An 8.09 MLD STP will be ready for use by 31.10.2022. 2. For catering to the needs of the future, under SBM 2.0 program, City Sanitation Action Plan has been prepared in which it is proposed to have a STP of 13.05MLD capacity cum a FSTP of 50 KLD capacity.
	Sewage generation	Data not provided	6.12 MLD	22 MLD		
Raebareli	Population	191316	229579	291054	Nagar Palika Parishad Raibareli is performing the bioremediation of all the drains.	<ol style="list-style-type: none"> 1. An 18 MLD STP has been constructed in Raebareli. The STP is in trial and run phase. The total project cost was Rs. 299.05 Cr and work proposed was to construct the 18 MLD STP, laying of 206.89 Km of sewer line connecting 17910 houses. It has been assured that
	Sewage	23.61 MLD	24.79	31.43		

	generation		MLD	MLD		<p>the work will be completed on scheduled timeline i.e. Oct 2022.</p> <p>2. Also, a FSTP has been constructed and a solar panel has been installed using an amount of Rs. 4.72 Crore. The work of buying three Cesspool vehicles is in process.</p> <p>3. For catering the future needs, a PFR has been prepared proposing a 15 MLD STP under AMRUT 2.0 programme.</p>
Jaunpur	Population	180362	232350	264320	Nagar Palika Parishad Jaunpur is performing the bioremediation of all the drains.	<p>1. A STP of 30 MLD has been installed. The work of I&D of the drains to bring the used water to this STP is in progress under the Namami Gange Scheme, which will be completed by December 2022.</p>
	Sewage generation	24.72 MLD	25.08 MLD	28.98 MLD		<p>2. Under the Amrut Scheme a fund of Rs. 264.7688 crore has been approved. Using this fund laying of 179.00 Km of sewer line connecting 34616 houses and construction of one IPS will be done. The timeline to complete this work is 30.06.2023.</p> <p>3. At present, 42 Km of sewer network connecting 1240 houses and 40% of IPS work has been completed.</p>

2. Recommendations:

1. The order dated 02.01.2020 of the Hon'ble NGT to take action against all the erring officials/firms including the Senior Officers of the UP Jal Nigam as well as the State Government under the extant provisions of law including Environmental laws still remains to be complied with. The Urban Development Department and the UPPCB may be directed to explain the reasons for not taking action till now.

2. In spite of the stringent directions of the Hon'ble NGT emphasizing on 100% treatment of sewage/effluent and not discharging a single drop of untreated water to the river

Ganga and its tributaries, even now the Mohammedi drain in Lucknow is discharging 20 MLD untreated water in the river Sai. Till date, no bio/phytoremediation work has begun on this drain. The Urban Development Department may be directed to take immediate steps to tap these drains. Meanwhile bio/phytoremediation may be started as interim measure to treat the sewerage/waste water, actions against those who have failed to take appropriate action for the tapping of the drains in time. The UPPCB may also be directed to impose EC on the Nagar Nigam, Lucknow for continued pollution of the river Sai.

3. Researches have shown that chlorine itself does not persist for a long period in water but is very reactive and its by-products (chlorination byproducts (CBPs)/disinfection by-products (DBPs)) persist for a longer period of time. They have adverse effects on the humans, animals and fishes as reported in the scientific reports^{1 2}. The CPCB and UPPCB may be directed to analyse the water quality samples of the drains, where chlorination is being done, to check the presence or absence of the chlorination byproducts (CBPs)/disinfection by-products (DBPs).

4. The Municipal Corporation, Pratapgarh has not paid the EC imposed as well as they have not received any stay on the imposed EC. The MS, UPPCB may be directed to take other stringent method, permission under law for recovery of the imposed EC.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

22-Aug-22

22-Aug-22

X Anant Kumar Singh

Anant Kumar Singh
Member, Oversight Committee
Signed by: ANANT KUMAR SINGH

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Aug 22, 2022

Annexures: As above.

Please visit our website: oscngt.upsdc.gov.in for more information.

[1] Manasafi T, Coulomb B, Boundenne JL. Occurrence, origin, and toxicity of disinfection byproducts in chlorinated swimming pools: An overview. Int J Hyg Environ Health, 2017 May; 220 (3): 591-603. Doi: 10.1016/j.ijheh.2017.01.005.Epub 2017 Jan 30. PMID: 28174041;

[2] El-Bouhy,Z & Saleh, Gais & El-Nobi, Gamal & Reda, Rasha. (2006). Study on The Effect of Chlorine on Health and Growth of Some Ornamental Fishes. Zag. Vet. J., 34. 164. 164.172

ANNEXURES



क्षेत्रीय कार्यालय,

उ०प्र० प्रदूषण नियंत्रण बोर्ड,
सी-ब्लाक, इन्दिरा नगर, आवास विकास कालोनी,
रायबरेली-229001 (उ०प्र०)

Annexure-1

पत्रांक- 313/0.A-490/2019/2022-23
सेवा में,

दिनांक- 30/6/22

मुख्य पर्यावरण अधिकारी (वृत्त-5),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०-490/2019 टी०एस० सिंह बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक-29.03.2022 के सम्बन्ध में।

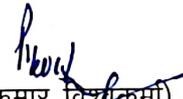
महोदय,

कृपया उपरोक्त विषय अपने पत्र संख्या-एच77706/सी-5/61/ओ०ए०-490/22 दिनांक-27.06.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के माध्यम से आप द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०-490/2019 टी०एस० सिंह बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक-29.03.2022 में प्रदत्त निर्देशों के अनुपालन में कृत कार्यवाही की आख्या एवं सई नदी की जल गुणता का अनुश्रवण कराते हुए अद्यतन स्थिति के सम्बन्ध में अवगत कराने हेतु निर्देशित किया गया है।

तत्क्रम में क्षेत्रीय कार्यालय द्वारा जनपद-रायबरेली एवं जनपद-प्रतापगढ़ में सई नदी में निस्तारित हो रहे नालों एवं सई नदी की जल गुणता का अनुश्रवण कर कृत कार्यवाही की आख्या/विश्लेषण आख्या पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-यथोपरि।

भवदीय


(प्रदीप कुमार विश्विकर्मा)
क्षेत्रीय अधिकारी 30/06/22

माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ यू0पी0 व अन्य में दिनांक-29.03.2022 को पारित आदेश के क्रम में नगर पालिका परिषद, प्रतापगढ़ एवं रायबरेली से जनित सीवेज उत्प्रवाह के बायोरेमेडिएशन एवं सई नदी में मिलने वाले नालों की सतत निगरानी एवं जल गुणता के सम्बन्ध में अद्यतन आख्या।

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ यू0पी0 व अन्य में दिनांक-29.03.2022 को पारित आदेश के क्रम में नगर पालिका परिषद, प्रतापगढ़ से जनित सीवेज जो प्रमुख रूप से चार नालों के माध्यम से सई नदी में मिलता है की सतत निगरानी एवं जल गुणता अनुश्रवण का कार्य इस कार्यालय द्वारा किया जा रहा है। जिसकी वर्तमान स्थिति निम्नवत है-

1. प्रतापगढ़ शहर से जनित घरेलू जल-मल के निस्तारण हेतु पूर्व में वर्ष 2009 में स्थापित एकमात्र S.T.P. (क्षमता 8.95MLD) जो कि स्थापना के बाद सीवर कनेक्टिविटी पूर्ण नहीं होने के कारण संचालित नहीं किया जा सका, उक्त S.T.P. का निरीक्षण दिनांक-29.06.2022 को इस कार्यालय के प्राधिकृत अधिकारियों द्वारा किया गया। उक्त S.T.P. के मरम्मत का कार्य उ0प्र0 जल निगम की कार्यदायी संस्था मैसर्स टेक्नोक्राफ्ट एण्ड साल्यूशन, वाराणसी द्वारा किया जा रहा है। निरीक्षण के समय कार्यदायी संस्था के उपस्थित प्रतिनिधि श्री राहुल सचान (सुपरवाइजर) द्वारा अवगत कराया गया कि मरम्मत का कार्य लगभग पूर्ण हो गया है। वर्तमान में सीवर कनेक्टिविटी हेतु पाइप लाइन बिछाने का कार्य प्रगति पर पाया गया। कार्यालय महा प्रबन्धक गंगा प्रदूषण नियन्त्रण ईकाई, उ0प्र0 जल निगम, (नगरीय) प्रयागराज का पत्र संख्या-51/फर्म आदेश/02 दिनांक-16.11.2021 के अनुसार उक्त कार्य 31.10.2021 तक पूर्ण किया जाना नियत है।
2. अवगत हों कि S.T.P.का कार्य पूर्ण होने तक नगर पालिका परिषद प्रतापगढ़ द्वारा वर्षा ऋतु समाप्ति के बाद 01 अक्टूबर, 2021 से उक्त नालों पर बायोरेमेडिएशन का कार्य लगातार किया जा रहा है तथा अधिशाषी अभियन्ता द्वितीय खण्ड, उ0प्र0 जल निगम (नगरीय) प्रयागराज-8, महर्षि दयानन्द मार्ग, सिविल लाइन, प्रयागराज के पत्र संख्या-34/डब्ल्यू-46/10 दिनांक-10.01.2022 के माध्यम से कार्ययोजना स्वीकृति के उपरान्त नगर पालिका परिषद, प्रतापगढ़ द्वारा दिनांक-14.01.2022 से फीकल कोलीफार्म के नियन्त्रण हेतु क्लोरिनेशन का कार्य भी प्रारम्भ करा दिया गया है। जो अनवरत जारी है।
3. वर्तमान में चारों नालों क्रमशः भुलियापुर नाला, सिटी ड्रेन (सदर नाला), पुलिस लाइन नाला एवं रामलीला मैदान नाला पर बायोरेमेडिएशन एवं क्लोरिनेशन/डिसइंफेक्शन का कार्य किया जा रहा है।
4. क्षेत्रीय कार्यालय, रायबरेली की प्रयोगशाला द्वारा नालों की विश्लेषण आख्या के परिशीलन से विदित होता है कि बायोरेमेडिएशन के पश्चात प्रचालक पी0एच0, टी0एस0एस0 एवं बी0ओ0डी0 निर्धारित मानकों के अनुरूप है एवं क्लोरिनेशन/डिसइंफेक्शन की व्यवस्था के पश्चात टोटल और फीकल कोलीफार्म में लगभग 50-60 प्रतिशत की कमी पायी गयी है।
5. उक्त चारों नालों का बायोरेमेडिएशन एवं क्लोरिनेशन/डिसइंफेक्शन के पूर्व तथा सई नदी में मिलने से पूर्व एवं मिलने के पश्चात सई नदी के जल गुणता का आंकलन इस कार्यालय द्वारा प्रत्येक सप्ताह नियमित रूप से किया जा रहा है।
6. अग्रेतर माननीय राष्ट्रीय हरित अधिकरण, दिल्ली द्वारा पारित आदेश के अनुपालन में जनपद-रायबरेली में भी सई नदी में निस्तारित होने वाले सात नालों क्रमशः कानपुर रोड नाला, सुरजपुर बन्धा नाला, इन्दिरा नगर नाला, पुलिस लाइन नाला, महानन्दपुर नाला, औद्योगिक क्षेत्र नाला, रेवती राम का तालाब नाला पर बायोरेमेडिएशन का कार्य नगर पालिका परिषद, रायबरेली द्वारा दिनांक-20.11.2021 से लगातार किया जा रहा है। उक्त सातों नालों का बायोरेमेडिएशन के पूर्व तथा सई नदी में मिलने

से पूर्व एवं मिलने के पश्चात सई नदी के जल गुणता का आंकलन इस कार्यालय द्वारा प्रत्येक माह नियमित रूप से किया जा रहा है। जनपद रायबरेली के शहरी क्षेत्र से जनित घरेलू जल-मल के शोधन हेतु अमृत कार्यक्रम के अन्तर्गत 18 MLD S.T.P. का निर्माण अधिशाषी अभियन्ता, निर्माण खण्ड-प्रथम, उ०प्र० जल निगम (नगरीय) रायबरेली द्वारा पूर्ण किया जा चुका है एवं S.T.P. वर्तमान में ट्रायल एवं रन पीरियड में है।

7. रायबरेली शहर के नालों की प्राप्त विश्लेषण आख्यानानुसार नमूनों में बायोरेमेडिएशन के पश्चात प्रचालक पी०एच०, टी०एस०एस० एवं बी०ओ०डी० निर्धारित मानकों के अनुरूप पायी गयी। परन्तु फीकल कोलीफार्म की मात्रा मानकों के अनुरूप नहीं पायी जा रही है।
8. जनपद-रायबरेली एवं प्रतापगढ़ में सई नदी की अद्यतन विश्लेषण आख्यानानुसार सई नदी की जल गुणता केन्द्रीय प्रदूषण नियन्त्रण बोर्ड द्वारा सतही जल के उपयोग हेतु निर्धारित मापदण्ड (Criteria) के अनुसार श्रेणी-डी "Propagation of wild life and fisheries" के लिये उपयुक्त पाया गया।
9. अवगत कराना है कि पूर्व में नगर पालिका परिषद, प्रतापगढ़ से जनित घरेलू जल-मल का निस्तारण शुद्धिकृत किये बिना सई नदी में निस्तारित किये जाने के कारण बोर्ड के पत्रांक संख्या-एच६२५६९/सी-५/सा०-५२७/२१ दिनांक-२१.०६.२०२१ के माध्यम से दिनांक-१०.०९.२०१८ से दिनांक-२२.०२.२०२० तक (कुल ५३० दिवस) के उल्लंघन स्वरूप रू० ३६५० लाख (रू० छत्तीस करोड़ पचास लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। जिसका भुगतान अभी तक अप्राप्त है।

अतः उपरोक्तानुसार जनपद-रायबरेली एवं प्रतापगढ़ में नालों और सई नदी की अद्यतन विश्लेषण आख्या संलग्न करते हुए आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

क्षेत्रीय अधिकारी महोदय

[Handwritten Signature]
30/06/22

[Handwritten Signature]
30/6/22
(मनीष त्रिपाठी)
वैज्ञानिक सहायक



Test Report Format No- UPPCB/RL/RBL/TR-2021

REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareli-229001, U.P.

Phone: 0535-2973034

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	After Bioremediation	
			PH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	PH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)			Parameters Within the Standard	Parameters Beyond the Standard
1	06-06-2022	Ramliia Maidan Drain	8.28	125	63	336	94,00,000	34,00,000	8.61	93	24	112	34,00,000	21,00,000	61.90	38.24	PH, TSS, BOD	FC
2	06-06-2022	Bhuiyapur Drain	7.95	160	60	328	94,00,000	40,00,000	8.90	96	25	120	24,00,000	21,00,000	58.33	47.50	PH, TSS, BOD	FC
3	06-06-2022	City Drain	8.33	169	89	352	1,70,00,000	70,00,000	8.28	97	29	136	94,00,000	27,00,000	67.42	61.43	PH, TSS, BOD	FC
4	06-06-2022	Police Line Drain	8.27	151	62	328	70,00,000	47,00,000	8.43	92	27	128	27,00,000	21,00,000	56.45	55.32	PH, TSS, BOD	FC
5	13-06-2022	Ramliia Maidan Drain	8.39	127	61	328	79,00,000	33,00,000	8.44	91	24	112	26,00,000	21,00,000	60.66	36.36	PH, TSS, BOD	FC
6	13-06-2022	Bhuiyapur Drain	8.45	159	63	336	94,00,000	40,00,000	8.40	90	26	120	27,00,000	17,00,000	58.73	57.50	PH, TSS, BOD	FC
7	13-06-2022	City Drain	8.40	183	90	352	1,70,00,000	49,00,000	8.38	93	29	136	79,00,000	27,00,000	67.78	44.90	PH, TSS, BOD	FC
8	13-06-2022	Police Line Drain	8.39	140	58	320	79,00,000	49,00,000	8.44	95	26	120	3,30,000	21,00,000	55.17	57.14	PH, TSS, BOD	FC
9	20-06-2022	Ramliia Maidan Drain	8.22	120	69	344	79,00,000	32,00,000	8.25	94	28	136	27,00,000	17,00,000	59.42	46.88	PH, TSS, BOD	FC
10	20-06-2022	Bhuiyapur Drain	8.20	155	60	328	79,00,000	27,00,000	8.26	93	26	112	25,00,000	14,00,000	56.67	48.15	PH, TSS, BOD	FC
11	20-06-2022	City Drain	8.06	171	91	352	1,60,00,000	70,00,000	8.11	98	27	128	70,00,000	27,00,000	70.33	61.43	PH, TSS, BOD	FC
12	20-06-2022	Police Line Drain	8.23	154	61	328	70,00,000	27,00,000	8.15	96	27	128	26,00,000	11,00,000	55.74	59.26	PH, TSS, BOD	FC

Effluent Discharge Standards for STP (13 October 2017)

S.A. *[Signature]*
24/6/22

R.O. *[Signature]*
24/06/22



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REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.

Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)	Designated Best-Use	
1	06-06-2022	Sai River U/S Gai Ghat	8.17	10	6.0	4.9	0.375	7900	D	
2	06-06-2022	Sai River D/S Railway Bridge	8.53	10	5.6	5.4	0.412	9400	D	
3	13-06-2022	Sai River U/S Gai Ghat	7.98	10	6.0	4.8	0.383	7900	D	
4	13-06-2022	Sai River D/S Railway Bridge	7.90	10	5.8	5.2	0.411	9400	D	
5	20-06-2022	Sai River U/S Gai Ghat	7.85	10	5.9	5.0	0.371	7900	D	
6	20-06-2022	Sai River D/S Railway Bridge	7.92	10	5.6	5.3	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Signature
S.A.
27/10/22

R.O. *Signature*
24/06/22



Test Report Format No- UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.
 Phone: 0535-2973034

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						After Bioremediation			
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	Parameters Within the Standard	Parameters Beyond the Standard
1	07-05-2022	Ramliia Maidan Drain	7.84	130	60	328	70,00,000	34,00,000	7.95	91	26	112	33,00,000	21,00,000	56.67	38.24	pH, TSS, BOD	FC
2	07-05-2022	Bhuliyapur Drain	7.60	162	63	328	79,00,000	40,00,000	7.76	96	24	112	24,00,000	21,00,000	61.90	47.50	pH, TSS, BOD	FC
3	07-05-2022	City Drain	7.61	171	90	352	1,40,00,000	47,00,000	7.65	95	27	128	79,00,000	27,00,000	70.00	42.55	pH, TSS, BOD	FC
4	07-05-2022	Police Line Drain	7.84	151	60	312	70,00,000	48,00,000	8.07	93	28	128	33,00,000	27,00,000	53.33	43.75	pH, TSS, BOD	FC
5	13-05-2022	Ramliia Maidan Drain	8.40	127	65	336	79,00,000	33,00,000	8.50	94	22	108	27,00,000	21,00,000	66.15	36.36	pH, TSS, BOD	FC
6	13-05-2022	Bhuliyapur Drain	8.10	166	66	336	79,00,000	40,00,000	7.50	93	27	128	26,00,000	25,00,000	59.09	37.50	pH, TSS, BOD	FC
7	13-05-2022	City Drain	7.80	183	92	352	1,70,00,000	49,00,000	7.75	97	26	112	79,00,000	33,00,000	71.74	32.65	pH, TSS, BOD	FC
8	13-05-2022	Police Line Drain	7.92	147	58	320	70,00,000	49,00,000	7.98	92	25	112	3,30,000	25,00,000	56.90	48.98	pH, TSS, BOD	FC
9	20-05-2022	Ramliia Maidan Drain	8.50	133	66	336	79,00,000	32,00,000	8.60	92	25	112	32,00,000	21,00,000	62.12	34.38	pH, TSS, BOD	FC
10	20-05-2022	Bhuliyapur Drain	7.60	160	63	336	70,00,000	41,00,000	7.95	97	26	112	27,00,000	21,00,000	58.73	48.78	pH, TSS, BOD	FC
11	20-05-2022	City Drain	7.90	178	90	352	1,70,00,000	79,00,000	8.50	96	29	128	79,00,000	32,00,000	67.78	59.49	pH, TSS, BOD	FC

Signature

Signature

20-05-2022	Police Line Drain	7.92	154	62	320	79,00,000	41,00,000	8.00	95	27	128	33,00,000	26,00,000	56.45	36.59	pH, TSS, BOD	FC
30-05-2022	Ramlila Maidan Drain	8.53	129	60	328	94,00,000	33,00,000	8.67	91	26	120	33,00,000	20,00,000	56.67	39.39	pH, TSS, BOD	FC
30-05-2022	Bhuliyapur Drain	8.49	151	64	336	79,00,000	40,00,000	8.68	98	26	120	27,00,000	17,00,000	59.38	57.50	pH, TSS, BOD	FC
30-05-2022	City Drain	8.53	162	85	344	1,40,00,000	70,00,000	8.48	94	27	128	79,00,000	27,00,000	68.24	61.43	pH, TSS, BOD	FC
30-05-2022	Police Line Drain	8.55	150	60	328	79,00,000	48,00,000	8.50	93	28	128	33,00,000	21,00,000	53.33	56.25	pH, TSS, BOD	FC
Effluent Discharge Standards for STP (13 October 2017)								6.5-9.0	<100	30	-	-	<1000	-	-	-	-

Amritha
S.A.
08/06/22

R.O. *Rajesh*
08/06/22



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REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
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 Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)	Designated Best-	
1	07-05-2022	Sai River U/S Gai Ghat	8.38	10	6.6	4.4	0.378	7000	D	
2	07-05-2022	Sai River D/S Railway Bridge	8.51	10	6.2	5.0	0.408	9200	D	
3	13-05-2022	Sai River U/S Gai Ghat	8.11	10	6.4	4.7	0.381	7000	D	
4	13-05-2022	Sai River D/S Railway Bridge	8.23	10	6.0	4.8	0.415	9400	D	
5	20-05-2022	Sai River U/S Gai Ghat	7.92	10	6.1	4.9	0.371	7000	D	
6	20-05-2022	Sai River D/S Railway Bridge	7.69	10	5.6	5.4	0.413	9400	D	
7	30-05-2022	Sai River U/S Gai Ghat	8.01	10	5.9	5.0	0.391	7000	D	
8	30-05-2022	Sai River D/S Railway Bridge	8.29	10	5.4	5.8	0.439	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Signature
 SA. 19/8/0

R.O. *Signature*
 08/06/22



REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awasthi Vikash Colony, Raebareilly-229001, U.P.
Phone: 0535-2973034

Test Report Format No- UPPCB/RL/RBL/TR-2021

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD(%)	After Bio-Remediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)		Parameters within Standard	Parameters Beyond Standard
1	15/6/2022	Kanpur Road Drain, Raebareilly	7.89	152.0	62.0	328.0	1,100,000	790,000	8.01	91.00	27.00	120.0	780,000	700,000	56.45	PH, TSS, BOD	FC
2	15/6/2022	Surjipur Bandha Drain, Raebareilly	7.95	129.0	88.0	328.0	7,000,000	4,100,000	8.03	91.00	27.00	120.0	4,900,000	2,100,000	69.32	PH, TSS, BOD	FC
3	15/6/2022	Indira Nagar Drain, Raebareilly	7.49	154.0	60.0	320.0	7,000,000	4,000,000	8.36	89.00	28.00	120.0	4,900,000	1,700,000	53.33	PH, TSS, BOD	FC
4	15/6/2022	Police Line Drain, Raebareilly	7.89	151.0	59.0	312.0	3,300,000	1,700,000	7.93	91.00	25.00	112.0	2,700,000	1,300,000	57.63	PH, TSS, BOD	FC
5	15/6/2022	Mahanandpur Drain, Raebareilly	7.88	142.0	60.0	328.0	1,100,000	940,000	8.03	95.00	29.00	136.0	790,000	700,000	51.67	PH, TSS, BOD	FC
6	15/6/2022	Industrial Area Drain, Raebareilly	8.39	97.0	32.0	136.0	110,000	480,000	8.28	74.00	21.00	104.0	94,000	41,000	34.38	PH, TSS, BOD	FC
7	15/6/2022	Rewati Ram Katalab Drain, Raebareilly	7.59	128.0	50.0	312.0	1,400,000	940,000	8.10	91.00	26.00	120.0	940,000	790,000	48.00	PH, TSS, BOD	FC
Effluent Discharge Standards for STP (13 October 2017)			6.5-9.0	<100	30	-	-	-	<1000	-	-	-	-	-	-	-	-

S.A.

R.O. *24/06/22*



Test Report Format No- UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareli-229001, U.P.
Phone: 0535-2973034
TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)	Designated Best-Use	
1	15-06-2022	Sai River U/S Sirsa Ghat, Raebareli	8.27	10	6.6	4.8	0.389	7000	D	
2	15-06-2022	Sai River D/S Picnic Spot, Raebareli	8.5	10	5	4.9	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Signature
S.A.
24/6/22

R.O. *Signature*
24/06/22



Test Report Format No- UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.
Phone: 0535-2973034
TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks Designated Best-Use
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)		
1	15-06-2022	Sai River U/S Sirsa Ghat, Raebareilly	8.27	10	6.6	4.8	0.389	7000	D	
2	15-06-2022	Sai River D/S Picnic Spot, Raebareilly	8.5	10	5	4.9	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Handwritten signature
S.A.

R.O. *Handwritten signature*
20/06/22

(A) Compliance Status of Recommendations in the report of OC dated 08.11.2021 mentioned in order dated 29.03.2022

Sl.	Para	Recommendation	Compliance
1	7.4.1	As the funds has been allocated, the work order is about to be issue and a Gantt chart showing the timelines for the completion of various activities have been submitted, the Urban Development Department may be directed to monitor the progress on monthly basis and submit the progress report to the Oversight Committee to ensure that works get completed in time.	नगर विकास विभाग द्वारा प्रतापगढ़ सीवरेज योजनान्तर्गत निर्माणाधीन एस.टी.पी., एम.पी.एस., इण्टर सैप्शन एण्ड डायवर्जन के कार्य, सीवर लाइन तथा अन्य सम्बन्धित कार्यों का नियमित मासिक अनुश्रवण किया जा रहा है। विगत 2 माह की प्रगति आख्या संलग्न है (संलग्नक-1)। दिनांक 30.06.2022 को कार्यों की प्रगति 41 प्रतिशत है एवं समस्त कार्य दिनांक 31.10.2022 तक पूर्ण कर क्रियाशील कर दिया जाना लक्षित है।
	7.4.2	From the list of the erring officials it is visible that the responsibility has been fixed only on those directly responsible for executing the project. Had the supervisory officers done their job properly, the diversion could have been detected in time and it would have been possible to take departmental action against the erring officials. This would have also prevented the infrastructure created by spending about Rs. 15 crore of public money from remaining idle for such a long time. The Urban Development Department and Jal Nigam need to identify such supervisory officers in one month and take appropriate action against them in another 6 months.	अधीक्षण अभियन्ता (शिकायत), उ०प्र० जल निगम, लखनऊ द्वारा यथा निर्देश 2006 से 2013 तक कार्यरत सुपरवाइजरी आफिसर्स को चिन्हांकित करते हुए सूची उपलब्ध करायी गयी है (संलग्नक-2)। सूची में इंगित अधिकारी सेवानिवृत्त हो चुके हैं एवं उत्तर प्रदेश जल निगम के उत्तर प्रदेश जल निगम (नगरीय) तथा उ०प्र० जल निगम (ग्रामीण) में विभाजन के दृष्टिगत सूची में वर्णित अधिकारियों की सेवानिवृत्ति की स्थिति ज्ञात कर उभय निगमों द्वारा नियमानुसार कार्यवाही किया जाना वांछित है। आदेश दिनांक 29.03.2022 के क्रियात्मक अंश के अनुपालन में उक्त कार्मिकों की अद्यतन स्थिति ज्ञात कर एवं व्यावर्तन की अवधि में कार्यरत नियंत्रक अधिकारियों का अन्वेषण कर आगामी 2-3 माह में नियमानुसार कार्यवाही किया जाना सूचित किया गया है।
	7.4.3	Actions taken against the erring officers is for the misappropriation of funds only. However, these officers have also violated the Environmental Protection Act 1986. The UP Government (Home & Urban Department) must ensure that the investigation is completed at the earliest and all culprits are taken to task under the full gamut of law.	मा० अधिकरण द्वारा दोषी अधिकारियों/कर्मचारियों के विरुद्ध कार्यवाही किये जाने के आदेश के अनुपालन में जल निगम द्वारा दोषी पायी गये अधिकारियों/कर्मचारियों के विरुद्ध थाना कोतवाली सिटी, जनपद प्रतापगढ़ में दि० 30.08.2020 को आई.पी.सी. की धारा 409, 419 एवं 420 के अन्तर्गत एफ०आई०आर० संख्या-0762 दर्ज करायी गयी थी। जिसमें सम्बन्धित दोषी अधिकारियों/कर्मचारियों की गिरफ्तारी हो चुकी है। इसके अतिरिक्त प्रधान कार्यालय, उ०प्र० जल निगम के पत्रांक 09/कय/कान्फ/सामान्य/ (2121-0408)/2021 दिनांक 30.10.2021 द्वारा फर्म मै० थर्मैक्स लि० को, काली सूची में डाल दिया गया था, जिसके विरुद्ध फर्म द्वारा मा० उच्च न्यायालय इलाहाबाद, बैच लखनऊ में अपनी याचिका दिनांक 24.05.2022 को दायर की गई। मा० उच्च न्यायालय द्वारा अपने

Sl.	Para	Recommendation	Compliance
			निर्णय में जल निगम (नगरीय) के उक्त आदेश को दिनांक 23.06.2022 में पारित आदेश के दृष्टिगत तकनीकी आधार पर निरस्त करते हुए फर्म को जारी "कारण बताओं नोटिस" का उत्तर 15 दिनों के अन्दर देने हेतु निर्देशित किया। फर्म द्वारा अपने पत्रांक- शून्य दिनांक 05.07.2022 द्वारा कारण बताओं नोटिस के प्रत्युत्तर में स्पष्टीकरण प्रस्तुत किया गया, जिस पर अग्रेतर कार्यवाही प्रचलित है।
	7.4.4	Monthly water quality reports of 7 months between February 2020 and October 2021 clearly suggest that bioremediation is not being done effectively to control water pollution of the river Sat. EO Pratapgarh need to be directed to ensure that the water quality of the drains discharging into the river Sai is within the permissible limits and the UPPCB needs to be directed to take prompt and effective action in case of non-compliance of environmental laws.	नगर पालिका परिषद, प्रतापगढ़ एवं नगर पालिका परिषद, रायबरेली क्षेत्र से से सई नदी में गिरने वाले नालों में प्रवाहित घरेलू मल-जल का सतत शोधन बायोरेमिडियेशन द्वारा किया जा रहा है एवं इस सम्बन्ध में माह मई एवं जून में बायोरेमिडियेशन पूर्व एवं उपरान्त उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा कराए गए परीक्षणों की आख्या संलग्न है (संलग्नक-3)। उपरोक्त विषयक प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित आख्या (संलग्नक-4) के अनुसार बायोरेमिडियेशन के पश्चात् प्रचालक pH, TSS एवं BOD निर्धारित मानकों के अनुरूप पायी हैं। उक्त आख्या के अनुसार जनपद रायबरेली एवं प्रतापगढ़ में सई नदी की अद्यतन विश्लेषण आख्यानुसार सई नदी की जल गुणता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सतही जल के उपयोग हेतु निर्धारित मापदण्ड (Criteria) के अनुसार श्रेणी-डी "Propagation of wild life and fisheries" के लिये उपयुक्त पायी गयी।

(B) Compliance Status of Recommendations in the report of OC dated 13.01.2022 mentioned in order dated 29.03.2022

Sl.	Para	Recommendation	Compliance
1	8.3.1	Urban Development Department, UP Government may be directed to release fund for operation and maintenance of the STP for 15 years.	नगर विकास विभाग के अन्तर्गत संचालित सीवरेज ट्रीटमेंट प्लांट के संचालन एवं अनुरक्षण हेतु आवश्यक धनराशि मांग के अनुरूप समय-समय पर निरंतर अवमुक्त की जाती है।
2	8.3.2	UPPCB may be directed to monitor water quality of the drains in which bioremediation is being done to ensure that they deliver only pollution free water in river Sai every month and submit a quarterly report to the oversight committee for onward transmission to the Hon'ble NGT."	नगर विकास विभाग से संबंधित नहीं/उ0प्र0 प्रदूषण नियंत्रण बोर्ड से संबंधित।

(C) Compliance Status of Recommendations in supplementary report of OC dated 21.03.2023 mentioned in order dated 29.03.2022

Sl.	Para	Recommendation	Compliance
1	9.2 a	The physical and financial progress of Interception and Diversion (I&D) Works	प्रतापगढ़ सीवरेज योजनान्तर्गत निर्माणाधीन एस.टी.पी., एम.पी.एस., इण्टर सैफ़ान एण्ड

Sl.	Para	Recommendation	Compliance
		and overhauling of existing STP work: (i) <i>In para 2 (a) of the report dated 13.01.2022 it was informed that till 04.01.2022 Rs. 1.1228 Cr has been spent completing 9.5% of the work on ground. Now it has been reported that till 15.03.2022 Rs. 2.0872 Cr has been spent completing 28% of the physical work.</i>	डायवर्जन के कार्य, सीवर लाइन तथा अन्य सम्बन्धित कार्यों का नियमित मासिक अनुश्रवण किया जा रहा है। विगत 2 माह की प्रगति आख्या संलग्नक-1 पर संलग्न है। दिनांक 30.06.2022 को कार्यों की प्रगति 41 प्रतिशत है एवं समस्त कार्य दिनांक 31.10.2022 तक पूर्ण कर क्रियाशील कर दिया जाना लक्षित है।
2	9.2.b	Compliance Status of the UPPCB In para 3 (1a) of the report dated 08.11.2021 the water quality of the untapped drains was provided till the month of October 2021. Now the water quality report of the untapped drains for the month of January, February and March has been submitted by the UPPCB. From the water quality report it emerges that post bioremediation the water quality has come within the permissible limits for all the parameters except the Total Coliform (TC) and Faecal Coliform (FC)	माह मई एवं जून में बायोरेमिडियेशन पूर्व एवं उपरान्त उ० प्र० प्रदूषण नियंत्रण बोर्ड द्वारा कराए गए परीक्षणों की संलग्न आख्या में बायोरेमिडियेशन के पश्चात् प्रचालक pH, TSS एवं BOD का निर्धारित मानकों के अनुरूप पाया जाना वर्णित हैं। उ० प्र० प्रदूषण नियंत्रण बोर्ड के उपरोक्त संदर्भित पत्र संख्या 313 दिनांक 30.06.2022 के साथ संलग्न आख्या के प्रस्तर 4 के अनुसार क्लोरीनेशन/डिसइन्फेक्शन के पश्चात् Total व Faecal Coliform में लगभग 50-60 प्रतिशत की कमी पाई गई है।

(D) Compliance Status of Recommendations of OC mentioned in order dated 29.03.2022

Sl.	Para	Recommendation	Compliance
1	3.1	Urban Development Department may be directed to monitor the Bioremediation works done by the Nagar Palika Parishad Pratapgarh as they are still not able to achieve the desirable results as TC and FC were recorded beyond the permissible limits. On priority, they must ensure that TC and FC should also be within the permissible limits past bio-remediation.	सतत अनुश्रवण किया जा रहा है। उ० प्र० प्रदूषण नियंत्रण बोर्ड के पत्र संख्या 313 दिनांक 30.06.2022 (संलग्नक-3) के साथ संलग्न आख्या के प्रस्तर-4 के अनुसार क्लोरीनेशन/डिसइन्फेक्शन के पश्चात् Total व Faecal Coliform में लगभग 50-60 प्रतिशत की कमी पाई गई है।
2	3.2	UPPCB may be directed to identify other sources of the pollution in the U/S of Gal Ghat region which are resulting in poor quality of the Sai River. UPPCB must ensure all the identified sources of pollution should be tapped and treated to prevent any discharge of pollutants into the river.	नगर विकास विभाग से संबंधित नहीं/उ० प्र० प्रदूषण नियंत्रण बोर्ड से संबंधित।
3	3.3	The Urban Development Department and Nagar Palika Parishad Pratapgarh should also be directed to estimate the future increase in the population and quantify the subsequent sewage generation in the Nagar Palika. Based on these estimates they must work on making provisions to deal with the	नगर पालिका परिषद प्रतापगढ़ की वर्ष 2011 की जनगणना के अनुसार जनसंख्या 120049 है तथा वर्ष 2022 की प्रक्षेपित जनसंख्या का आगणन 144059 सूचित किया गया है। प्रक्षेपित जनसंख्या के सापेक्ष उत्सर्जित सीवेज मात्रा का आगणन वर्ष 2025, 2040 तथा 2055 हेतु क्रमशः

Sl.	Para	Recommendation	Compliance
		growing future needs for treating the sewage to prevent occurrence of any such situation in the future.	17, 22 तथा 28 एम0एल0डी0 सूचित किया गया है। इस हेतु SBM 2.0 कार्यक्रम के अन्तर्गत विरचित City Sanitation Action Plan में 13.05 MLD क्षमता के एस.टी.पी. व 50 KLD क्षमता के FSTP का प्राविधान किया गया है। वर्तमान में नगर क्षेत्र से सई नदी में प्रवाहित 4 नालों का (Dry weather) श्राव 7.1 MLD सूचित है जिसे इण्टर सैप्शन व डायवर्जन उपरांत निर्माणाधीन 8.95 एम0एल0डी0 क्षमता के एस.टी.पी. द्वारा शोधित कर सई नदी को नगर क्षेत्र के मल-जल के प्रदूषण से मुक्त किया जा सकेगा।

Finding & Direction accorded by Hon'ble NGT in Order dated 29.03.2022

Sl.	Para	Direction	Compliance
1	10	We have heard the Additional Chief Secretary, Urban Development Department, UE present in person with Counsel and also considered the reports on record. It is seen that water quality is not compliant with the norms and water pollution is still continuing, calling for further remedial action, as recommended by the OC. Mere giving of tender is not enough compliance when timeline fixed by the Hon'ble Supreme Court has expired. Accountability in terms of order of Hon'ble Supreme Court, quoted in para 4 above, is of Secretaries to the Govt. which has not been fixed. PCB under the said orders is to initiate prosecution which has not been done for crossing the timeline as well continuing failure. Let such follow up action in terms of directions Hon'ble Supreme Court be taken at the earliest.	प्रतापगढ़ सीवरेज योजनान्तर्गत निर्माणाधीन एस.टी.पी., एम.पी.एस., इण्टर सैप्शन एण्ड डायवर्जन के कार्य, सीवर लाइन तथा अन्य सम्बन्धित कार्यों का सतत अनुश्रवण किया जा रहा है। दिनांक 30.06.2022 को कार्यों की प्रगति 41 प्रतिशत है एवं समस्त कार्य दिनांक 31.10.2022 तक पूर्ण कर क्रियाशील कर दिया जाना लक्षित है। दोषी अधिकारियों/कर्मचारियों के विरुद्ध कार्यवाही किये जाने के आदेश के अनुपालन में जल निगम द्वारा दोषी पायी गये अधिकारियों/कर्मचारियों के विरुद्ध थाना कोतवाली सिटी, जनपद प्रतापगढ़ में दि0 30.08.2020 को आई.पी.सी. की धारा 409, 419 एवं 420 के अन्तर्गत एफ0आई0आर0 संख्या-0762 दर्ज करायी गयी थी। जिसमें सम्बन्धित दोषी अधिकारियों/कर्मचारियों की गिरफ्तारी हो चुकी है। फर्म मे0 थर्मक्स के विरुद्ध कार्यवाही की जा रही है।
2	11	There is no objection to the reports filed by the OC which are based on undisputed facts and in line with directions of Hon'ble Supreme Court. Thus, we accept the same and direct further remedial action by the State Authorities, During interaction, we have conveyed to the Additional Chief Secretary, Urban Development Department that similar water pollution mainly due to failure to treat sewage is continuing not only at Pratapgarh but also in other parts of the State which needs to be controlled by a	नगर विकास विभाग द्वारा संचालित सीवरेज ट्रीटमेन्ट प्लान्ट्स का नियमित अनुश्रवण किया जा रहा है। केंद्रीयकृत सतत अनुश्रवण हेतु AMRUT कार्यक्रम के अंतर्गत Online Continous Effluent Monitoring System की स्थापना भी की जा रही है। माह मई एवं जून में बायोरेमेडियेशन पूर्व एवं उपरान्त उ0 प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा कराए गए परीक्षणों की संलग्न आख्या में बायोरेमिडियेशन के पश्चात्

Sl.	Para	Direction	Compliance
		<p>suitable action plan and monitoring by the Urban development Department so as to comply with the directions of the Hon'ble Supreme Court in Paryavaran Suraksha, supra. In these circumstances prayer for deleting direction for imposing cut on the salary in terms of order dated 09.06.2021 cannot be accepted at this stage. Since stay granted by the Hon'ble Supreme Court is operating, the said direction will abide by further orders of the Hon'ble Supreme Court.</p>	<p>प्रचालक pH, TSS एवं BOD का निर्धारित मानकों के अनुरूप पाया जाना वर्णित है। उ०प्र० प्रदूषण नियंत्रण बोर्ड के उपरोक्त संदर्भित पत्र संख्या 313 दिनांक 30.06.2022 के साथ संलग्न आख्या के प्रस्तर 4 के अनुसार क्लोरीनेशन/डिसइन्फेक्शन के पश्चात् Total व Fecal Coliform में लगभग 50-60 प्रतिशत की कमी हो कर सई नदी की जल गुणता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सतही जल के उपयोग हेतु निर्धारित मापदण्ड (Criteria) के अनुसार श्रेणी-डी "Propagation of wild life and fisheries" के लिये उपयुक्त पायी गयी है।</p>
3	12	<p>There is need for proper planning for sewage management. Strategies in this regard can differ depending upon availability of space and quantity of sewage to be treated. While in rural areas, the utilization of treated sewage can be explored for agricultural purpose after requisite treatment. In urban areas, the same can be used for industrial purposes in coordination with the industries and other bulk users. Such planning will help in saving drinking water for drinking purposes. This aspect has been considered by the Tribunal vide order dated 09.03.2022 in OA No. 29/2020(WZ), Suraj Pradip Ajmera vs. Aurangabad Municipal Corporation as follows:</p> <p><i>"10. During the hearing, suggestion has emerged that an interaction be held at the level of Chief Secretary, Maharashtra with inclusion of Secretary, Urban Development, Maharashtra and Technical Experts as may be decided by them including from IIT, Bombay, Regional Officer, CPCB and Member Secretary, State PCB to consider possibility of laying pipeline upto the industrial area for transporting treated sewage to the industrial areas so that the same can be utilized for industrial purpose. Industries Association may be associated in the project of sewage treatment and can bear a part of the cost out of Corporate Social/Environmental Responsibility, depending upon the financial capacity of the member industries. This may result in a</i></p>	<p>प्रदेश के नगर क्षेत्रों में सीवेज प्रबंधन हेतु अमृत 2.0 कार्यक्रम के अन्तर्गत City Water Action Plan (Drinking & Used Water both) तथा SBM 2.0 कार्यक्रम के अन्तर्गत City Sanitation Action Plan के विरचन उपरांत परियोजना विरचन व स्वीकृति का कार्य प्रगति पर है।</p> <p>प्रतापगढ़ एवं रायबरेली में S.T.P. से उत्सर्जित होने वाले Effluent का Reuse नहर के माध्यम से किये हेतु आख्या संलग्न (संलग्नक-5) है।</p>

Sl.	Para	Direction	Compliance
		<p><i>permanent and long-lasting cheaper solution. If successful, this experiment may be tried appropriately at such other locations in the State as found appropriate and also customized different locations. The Committee may also study such models elsewhere in the country which reportedly have been successful. The Committee may also consider any other viable strategies for sewage treatment and interception and diversion of sewage, use of appropriate effective and economical technology, making group housing societies Zero Liquid Discharge (ZLD) by recycling treating sewage, after treatment in decentralized manner and utilizing the treated sewage for horticulture, flushing, cleaning or other non drinking purposes. This strategy may help in augmenting availability of potable water particularly in drought affected areas of Aurangabad Region in Maharashtra where potable water had to be transported by trains in the past. The Secretary, Urban Development may act as nodal agency who may call for a meeting within one month."</i></p>	
4	13	<p>As already noted, Sai River is one of the identified polluted river stretches for which action plan has been prepared by River Rejuvenation Committee (RRC) in the State of UP constituted under order of this Tribunal dated 20.09.2018 in OA 673/2018 News item Published in The Hindu Authored By Shri Jacob Koshy Titled "More river stretches are now critically polluted". CPCB Execution thereof needs to be ensured.</p>	<p>उ0प्र0 प्रदूषण नियंत्रण बोर्ड के उपरोक्त संदर्भित पत्र संख्या 313 दिनांक 30.06.2022 के साथ संलग्न आख्या के प्रस्तर 4 द्वारा किये गये प्रयासों के क्रम में सई नदी के जल की गुणता केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा सतही जल के उपयोग हेतु निर्धारित मापदण्ड के अनुसार श्रेणी-डी "Propagation of wild life and fisheries" के लिये उपयुक्त पायी गयी है।</p>
5	14	<p>The status report led by the ACS mentioned that interception of the drain will be completed by October, 2022. However, quantity of sewage generation and capacity of STP, ensure 100% household connectivity is not clear. There is also no mention of plan to utilize treated sewage as per action plan for restoration of Sai polluted river stretch from Unnao to Jaunpur, reveals that, 76 villages contribute 17.94 MLD of sewage reaching to the river. In Raebareli, there are 4 drains discharging 9 MLD of sewage. Thus, efforts will be required with the object of maintaining water</p>	<p>उपरोक्त वर्णित अमृत 2.0 कार्यक्रम के अन्तर्गत विरचित City Water Action Plans में अमृत नगरों हेतु यथावश्यक गृह संयोजन का प्रावधान किया गया है। प्रतापगढ़ नगर क्षेत्र हेतु प्रक्षेपित जनसंख्या के सापेक्ष उत्सर्जित सीवेज मात्रा का आगणन वर्ष 2025, 2040 तथा 2055 हेतु क्रमशः 17, 22 तथा 28 एम0एल0डी0 सूचित किया गया है। इस हेतु SBM 2.0 कार्यक्रम के अन्तर्गत विरचित City Sanitation Action Plan में 13.05 MLD क्षमता के एस.टी.पी. व 50 KLD क्षमता के FSTP का प्राविधान किया गया है। सीवर गृह संयोजन नगर पालिका परिषद</p>

Sl.	Para	Direction	Compliance
		quality at least of class B. Since, funding proposals are received from NMCG, NMCG and CPCB, alongwith the PCB and Jal Nigam may ascertain factual status while continuing the remedial work. If bioremediation is not giving desired results, NMCG and CPCB may consider viable alternative.	द्वारा दिये जाएंगे।
6	15	Let further action taken report giving the compliance and water quality status as on 30.06.2022 be filed by the Additional Chief Secretary, Urban Development Department, UP by 15.07.2022 with a copy to the OC. The OC may give its own report by 30.07.2022 by e mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report may specify data of Pratapgarh and also other towns in the area like Raebareli and Jaunpur. CPCB and NMCG with assistance of PCB and Jal Nigam may give factual status report. CPCB will be nodal agency for the purpose.	रायबरेली एवं जौनपुर नगर में एस0टी0पी0 तथा सीवरेज की अवस्थापना सुविधाओं तथा वर्तमान में प्रचलित परियोजनाओं के सम्बन्ध में आख्या (संलग्नक-6) सहित यथानिर्देश action taken report व water quality status के संबंध में आख्या उपरोक्तानुसार प्रस्तुत है।

June - 22

Encl 4

P-54 to 63



मुख्य अभियन्ता (प्रयागराज क्षेत्र)

उत्तर प्रदेश जल निगम(नगरीय), 6-दयानन्द मार्ग, प्रयागराज।

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ई-मेल :-zce_upjn_alld@yahoo.co.in

पत्रांक :

1672 / 270 सी.टी. / 66

दिनांक : 2/7/22

सेवा में,

मुख्य अभियन्ता(नागर),
उ०प्र० जल निगम(नगरीय),
लखनऊ।

नागर अनुभाग-2

डायरी संख्या...1086

दिनांक...2/7/22

सचिव (प्र०) केम्प (नगरीय)

संख्या...19028-

दिनांक...6/7/22

विषय:-मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में पारित आदेश दिनांक 07.10.2020 एवं दिनांक 09.06.2021 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में पारित आदेश दिनांक 07.10.2020 एवं दिनांक 09.06.2021 के अनुपालन के संबंध में राज्य सेक्टर कार्यक्रम के सीवरेज एवं जल निकासी योजनान्तर्गत जनपद-प्रतापगढ़ में I&D कार्य एवं सीवरेज ट्रीटमेन्ट प्लान्ट के Overhauling से संबंधित परियोजना के कार्यों की मई-2022 एवं जून-2022 तक की प्रगति आख्या संलग्न कर आपके अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

SE (N-2)

सचिव प्रशासन (नगरीय)

भवदीय

(पी०के० गुप्ता)

मुख्य अभियन्ता(प्रया०क्षेत्र)

पृ०सं० एवं दिनांक यथोपरि:-

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम(नगरीय), लखनऊ।
2. सचिव (प्रशासन), उ०प्र० जल निगम(नगरीय), लखनऊ।
3. महाप्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम(नगरीय), प्रयागराज।
4. अधिशासी अभियन्ता, द्वितीय खण्ड, उ०प्र० जल निगम(नगरीय), प्रयागराज।

मुख्य अभियन्ता(प्रया०क्षेत्र)

OFFICE OF GENERAL MANAGER, GANGA POLLUTION CONTROL UNIT, U.P. JAL NIGAM(URBAN), PRAYAGRAJ.
PHYSICAL & FINANCIAL PROGRESS OF I&D WORKS AND OVERHAULING STP WORK AT BELHA NAGAR PALIKA PARISHAD, DISTRICT PRATAPGARH UNDER STATE SECTOR

S.N.	Town	Name of scheme	Sanc. Cost (Rs. In Lac)	Funds released (Rs. In Lac)	Expenditure (Rs. In Lac)	Date of Start	Physical Status		Proposed/ expected date of Completion	Overall Progress	Remarks
							Works Prop.	Work in Completed			
1	2	3	4	5	6	7	8	9	10	11	12
1	Pratapgarh	I&D Works and overhauling of existing STP work at Belha Nagar Palika Parishad, District Pratapgarh	2072.34	310.5	230.5	17-11-2021	Interception of 4 Drains	Survey and design for Interception of drains completed. Design in progress.	31-10-2022	41%	work under progress
							Connecting Sewer laying Work-908 M.	Sewer Laying work in progress- 440 M.			
							Construction of office, Testing lab Training Center Along with other miscellaneous works	The Cleaning of STP campus Completed. Survey, Design for building completed. Foundation work in progress. Retaining wall work in progress			
							Wetland treatment process	Survey and soil testing Completed, design in progress			
							Repairing and overhauling of Electrical and Mechanical items of Existing 8.95 MLD and renovation of MPS	95% work completed			
							Disc Filter, Mechanical screens sluice gate and other items	E&M Date Sheet Design & approval in progress sluice gate, transformer panels, date sheet approved & order placed. Disc filter & screen in progress			
							Power connection	98% work completed			

Rs. In Lakh

UPTO :-

30.06.2022

Executive Engineer(Civil)

GENERAL MANAGER

OFFICE OF GENERAL MANAGER, GANGA POLLUTION CONTROL UNIT, U.P. JAL NIGAM(URBAN), PRAYAGRAJ.
 PHYSICAL & FINANCIAL PROGRESS OF I&D WORKS AND OVERHAULING STP WORK AT BELHA NAGAR PALIKA PARISHAD, DISTRICT
 PRATAPGARH UNDER STATE SECTOR

Rs. In Lakh

UP10 :-

30.05.2022

S.N.	Town	Name of scheme	Sanc. Cost (Rs. In Lac)	Funds released (Rs. In Lac)	Expenditure (Rs. In Lac)	Date of Start	Physical Status		Proposed/ expected date of Completion	Overall Progress	Remarks
							Works Prop.	Work Completed			
1	2	3	4	5	6	7	8	9	10	11	12
1							Interception of 4 Drains	Survey and design for Interception of drains in progress			
2							Connecting Sewer laying Work-908 m	Sewer Laying work in progress-220 m.			
3							Construction of office, Testing lab Training Center Along with other miscellaneous works	The Cleaning of STP campus Completed. Survey, Design for building in progress. Retaining wall work in progress			
4	Pratapgarh	overhauling of existing STP work at Belha Nagar Palika Parishad, District Pratapgarh	2072.34	1018	230.5	17-11-2021	Welland treatment process	Survey Completed, design in progress	31-10-2022	38%	work under progress
5							Repairing and overhauling of Electrical and Mechanical items of Existing 8.95 MLD and renovation of MPS	95% work completed			
6							Disc Filter, Mechanical screens sluice gate and other items	E&M Date Sheet Design & approval in progress sluice gate, transformer panels, date sheet approved & order placed. Disc filter & screen in			
7							Power connection	95% work completed			

Executive Engineer(Civil)

GENERAL MANAGER



प्रधान कार्यालय उत्तर प्रदेश जल निगम(नगरीय)

6. राणा प्रताप मार्ग, लखनऊ-226001

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Phone- 0522-2620172, 2620272,
Fax- 0522-2622389

पत्र संख्या 545 / 007-2018-01-0102 (संख्या) 22

दिनांक 28, जुलाई, 2022

सेवा में,

संयुक्त सचिव,
नगर विकास अनुभाग-5
उत्तर प्रदेश शासन,
लखनऊ।

विषय:- मा0 राष्ट्रीय हरित न्यायाधिकरण में योजित ओ0ए0 संख्या-490 / 2019 T.S. Singh vs. State of U.P में पारित आदेश दिनांक 29.03.2022 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक नगर विकास अनुभाग-5, उ0प्र0 शासन के पत्र संख्या-1211/9-5-32 बजट/2020 दिनांक 04.04.2022 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित न्यायाधिकरण में योजित ओ0ए0 संख्या-490 / 2019 T.S. Singh vs. State of U.P में सुनवाई के उपरान्त पारित आदेश दिनांक 29.03.2022 के क्रियात्मक अंश में उल्लिखित अनुशांसा के क्रम में वांछित कार्यवाही सुनिश्चित कराते हुये कृत कार्यवाही की आख्या उपलब्ध कराने की अपेक्षा की गयी है।

प्रश्नगत सन्दर्भ में अवगत कराना है कि तत्कालीन निर्माण खण्ड, उ0प्र0 जल निगम, प्रतापगढ़ वर्तमान में उ0प्र0 जल निगम (ग्रामीण) में समाहित के अधीन शासन द्वारा राज्य सेक्टर में प्रतापगढ़ सीवरेज कार्य हेतु वर्ष 2005-06 में रू0 801.00 लाख एवं वर्ष 2010-12 में रू0 1020.74 लाख कुल रू0 1821.74 लाख अवमुक्त किये गया था। योजना की अवमुक्त धनराशि में से रू0 387.73 लाख अन्य योजनाओं पर व्ययवर्तित किये गये। इस व्ययवर्तन हेतु प्रथम दृष्टया दोषी श्री राजेश खरे, सेवानिवृत्त अधिशासी अभियन्ता, श्री राकेश कुमार, सेवानिवृत्त खण्डीय लेखाकार, श्री रामपाल राम, सेवानिवृत्त मुख्य लिपिक तथा मैसर्स थर्मैक्स लिमिटेड, वर्ष 2020 में जिला-प्रतापगढ़ के थाना-कोतवाली सिटी में प्रथम सूचना रिपोर्ट संख्या-0762 दर्ज कराकर आवश्यक कार्यवाही की गयी है। प्रश्नगत योजना के क्रियान्वयन में 2006 से 2013 तक सम्बन्धित खण्ड के नियन्त्रक अधिकारियों का विवरण निम्नानुसार है-

क्र0सं0	अधिकारी का नाम एवं पद	कार्यालय में तैनाती का विवरण
1	इं0 राजकुमार शर्मा (द्वितीय), तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	04.08.2005-31.05.2008
2	इं0 आर0 एन0 डे0, तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	03.06.2008-31.07.2008
3	इं0 सूरज लाल, तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	31.07.2008-02.06.2009
4	इं0 राजेन्द्र सिंह, तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	02.06.2009-31.12.2009
5	इं0 एस0एस0 काजमी, तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	01.01.2010-08.10.2010
6	इं0 के0के0 सिंह, तत्कालीन मु0अभि0 (प्रया0क्षे0), प्रयागराज	09.10.2010-31.08.2012

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7	इं० वी०पी० सिंह, तत्कालीन मु०अभि० (प्रया०क्षे०), प्रयागराज	31.08.2012—23.07.2013
8	इं० ओ०पी० श्रीवास्तव, तत्कालीन मु०अभि० (प्रया०क्षे०), प्रयागराज	23.07.2013—21.05.2015
9	इं० जी०एम०पी० चौधरी, तत्कालीन अधी०अभि०	06.08.2005—29.02.2008
10	इं० एन०के० पाण्डेय, तत्कालीन अधी०अभि०	01.03.2008—22.08.2010
11	इं० आर०के० द्विवेदी, तत्कालीन अधी०अभि०	25.08.2010—28.09.2012
12	इं० ए०के० सक्सेना, तत्कालीन अधी०अभि०	29.09.2012—21.02.2014

उपर्युक्त अधिकारी अधिवर्षता आयु पूर्ण करने के उपरान्त सेवानिवृत्त हो चुके हैं। उ०प्र० जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975 में संशोधन करते हुये विधायी विभाग की अधिसूचना संख्या-800/79-वि-1-21-क-29-21 दिनांक 24.08.2021 द्वारा उ०प्र० जल सम्भरण एवं सीवर व्यवस्था संशोधन अधिनियम, 2021 निर्गत किया गया। यथासंशोधित अधिनियम के प्राविधानानुसार उ०प्र० जल निगम का उ०प्र० जल निगम (नगरीय), उ०प्र० जल निगम (ग्रामीण) के रूप में विभाजन हो गया है। नगर विकास विभाग की अधिसूचना संख्या--1770/9-3-21-05सी/2021 दिनांक 09.09.2021 द्वारा उक्त संशोधित अधिनियम के प्राविधानों को दिनांक 09.09.2021 से प्रवृत्त किया गया। शासन के कार्यालय आदेश संख्या-2564(1)/9-3-21-5सी/2021 दिनांक 16.12.2021 द्वारा उ०प्र० जल निगम (नगरीय) एवं उ०प्र० जल निगम (ग्रामीण) के अधीन कार्यालयों के कार्मिकों/पेन्शनधारको/पारिवारिक पेन्शन आहरित करने वाले कार्मिकों के उ०प्र० जल निगम (नगरीय) एवं उ०प्र० जल निगम (ग्रामीण) में अन्तिम रूप से विभाजित कर दिया गया है। ऐसी स्थिति में उपर्युक्त सेवानिवृत्त अधिकारियों पर प्रशासनिक नियंत्रण उभय निगमों द्वारा किया जा रहा है।

उपर्युक्त स्थिति के दृष्टिगत तालिका में वर्णित अधिकारियों की सेवानिवृत्ति की स्थिति एवं वर्तमान स्थिति ज्ञात कर उभय निगमों द्वारा नियमानुसार कार्यवाही किया जाना वांछनीय है। अतः मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P में सुनवाई के उपरान्त पारित आदेश दिनांक 29.03.2022 के क्रियात्मक अंश के अनुपालन में उक्त कार्मिकों की अद्यतन स्थिति ज्ञात कर एवं व्यववर्तन की अवधि में कार्यरत नियन्त्रक अधिकारियों के अन्वेषण कर आगामी दो-तीन माह में नियमानुसार कार्यवाही की जायेगी।

भवदीय

(ए०एस० भाटी)

अधीक्षण अभियन्ता (शिकायत)

पू.सं. एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. संयुक्त प्रबन्ध निदेशक (नागर/प्रशासन), उ०प्र० जल निगम (नगरीय), लखनऊ।
2. मुख्य अभियन्ता (नागर), उ०प्र० जल निगम (ग्रामीण), लखनऊ।

अधीक्षण अभियन्ता (शिकायत)



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 Phone: 0535-2973034

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	After Bioremediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)			Parameters Within the Standard	Parameters Beyond the Standard
1	06-06-2022	Ramilla Maidan Drain	8.28	125	63	336	94,00,000	34,00,000	8.61	93	24	112	34,00,000	21,00,000	61.90	38.24	pH, TSS, BOD	FC
2	06-06-2022	Bhuliyapur Drain	7.95	160	60	328	94,00,000	40,00,000	8.90	96	25	120	24,00,000	21,00,000	58.33	47.50	pH, TSS, BOD	FC
3	06-06-2022	City Drain	8.33	169	89	352	1,70,00,000	70,00,000	8.28	97	29	136	94,00,000	27,00,000	67.42	61.43	pH, TSS, BOD	FC
4	06-06-2022	Police Line Drain	8.27	151	62	328	70,00,000	47,00,000	8.43	92	27	128	27,00,000	21,00,000	56.45	55.32	pH, TSS, BOD	FC
5	13-06-2022	Ramilla Maidan Drain	8.39	127	61	328	79,00,000	33,00,000	8.44	91	24	112	26,00,000	21,00,000	60.66	36.36	pH, TSS, BOD	FC
6	13-06-2022	Bhuliyapur Drain	8.45	159	63	336	94,00,000	40,00,000	8.40	90	26	120	27,00,000	17,00,000	58.73	57.50	pH, TSS, BOD	FC
7	13-06-2022	City Drain	8.40	183	90	352	1,70,00,000	49,00,000	8.38	93	29	136	79,00,000	27,00,000	67.78	44.90	pH, TSS, BOD	FC
8	13-06-2022	Police Line Drain	8.39	140	58	320	79,00,000	49,00,000	8.44	95	26	120	3,30,000	21,00,000	55.17	57.14	pH, TSS, BOD	FC
9	20-06-2022	Ramilla Maidan Drain	8.22	120	69	344	79,00,000	32,00,000	8.25	94	28	136	27,00,000	17,00,000	59.42	46.88	pH, TSS, BOD	FC
10	20-06-2022	Bhuliyapur Drain	8.20	155	60	328	79,00,000	27,00,000	8.26	93	26	112	25,00,000	14,00,000	56.67	48.15	pH, TSS, BOD	FC
11	20-06-2022	City Drain	8.06	171	91	352	1,60,00,000	70,00,000	8.11	98	27	128	70,00,000	27,00,000	70.33	61.43	pH, TSS, BOD	FC
12	20-06-2022	Police Line Drain	8.23	154	61	328	70,00,000	27,00,000	8.15	96	27	128	26,00,000	11,00,000	55.74	59.26	pH, TSS, BOD	FC

Effluent Discharge Standards for STP (13 October 2017)

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Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks Designated Best-Use
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)		
1	06-06-2022	Sai River U/S Gai Ghat	8.17	10	6.0	4.9	0.375	7900	D	
2	06-06-2022	Sai River D/S Railway Bridge	8.53	10	5.6	5.4	0.412	9400	D	
3	13-06-2022	Sai River U/S Gai Ghat	7.98	10	6.0	4.8	0.383	7900	D	
4	13-06-2022	Sai River D/S Railway Bridge	7.90	10	5.8	5.2	0.411	9400	D	
5	20-06-2022	Sai River U/S Gai Ghat	7.85	10	5.9	5.0	0.371	7900	D	
6	20-06-2022	Sai River D/S Railway Bridge	7.92	10	5.6	5.3	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

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24/6/22



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 Phone: 0535-2973034

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation							After Bio Remediation							After Bioremediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	Parameters Within the Standard	Parameters Beyond the Standard
1	07-05-2022	Ramilla Maidan Drain	7.84	130	60	328	70,00,000	34,00,000	7.95	91	26	112	33,00,000	21,00,000	56.67	38.24	pH, TSS, BOD	FC
2	07-05-2022	Bhuliyapur Drain	7.60	162	63	328	79,00,000	40,00,000	7.76	96	24	112	24,00,000	21,00,000	61.90	47.50	pH, TSS, BOD	FC
3	07-05-2022	City Drain	7.61	171	90	352	1,40,00,000	47,00,000	7.65	95	27	128	79,00,000	27,00,000	70.00	42.55	pH, TSS, BOD	FC
4	07-05-2022	Police Line Drain	7.84	151	60	312	70,00,000	48,00,000	8.07	93	28	128	33,00,000	27,00,000	53.33	43.75	pH, TSS, BOD	FC
5	13-05-2022	Ramilla Maidan Drain	8.40	127	65	336	79,00,000	33,00,000	8.50	94	22	108	27,00,000	21,00,000	66.15	36.36	pH, TSS, BOD	FC
6	13-05-2022	Bhuliyapur Drain	8.10	166	66	336	79,00,000	40,00,000	7.50	93	27	128	26,00,000	25,00,000	59.09	37.50	pH, TSS, BOD	FC
7	13-05-2022	City Drain	7.80	183	92	352	1,70,00,000	49,00,000	7.75	97	26	112	79,00,000	33,00,000	71.74	32.65	pH, TSS, BOD	FC
8	13-05-2022	Police Line Drain	7.92	147	58	320	70,00,000	49,00,000	7.98	92	25	112	3,30,000	25,00,000	56.90	48.98	pH, TSS, BOD	FC
9	20-05-2022	Ramilla Maidan Drain	8.50	133	66	336	79,00,000	32,00,000	8.60	92	25	112	32,00,000	21,00,000	62.12	34.38	pH, TSS, BOD	FC
10	20-05-2022	Bhuliyapur Drain	7.60	160	63	336	70,00,000	41,00,000	7.95	97	26	112	27,00,000	21,00,000	58.73	48.78	pH, TSS, BOD	FC
11	20-05-2022	City Drain	7.90	178	90	352	1,70,00,000	79,00,000	8.50	96	29	128	79,00,000	32,00,000	67.78	59.49	pH, TSS, BOD	FC

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Effluent Discharge Standards for STP (13 October 2017)																	
20-05-2022	Police Line Drain	7.92	154	62	320	79,00,000	41,00,000	0.00	95	27	128	33,00,000	26,00,000	56.45	36.59	pH, TSS, BOD	FC
13	Ranilla Maidan Drain	8.53	129	60	328	94,00,000	33,00,000	8.67	91	26	120	33,00,000	20,00,000	56.67	39.39	pH, TSS, BOD	FC
14	Bhuliyapur Drain	8.49	151	64	336	79,00,000	40,00,000	8.68	98	26	120	27,00,000	17,00,000	59.38	57.50	pH, TSS, BOD	FC
15	City Drain	8.53	162	85	344	1,40,00,000	70,00,000	8.48	94	27	128	79,00,000	27,00,000	68.24	61.43	pH, TSS, BOD	FC
16	Police Line Drain	8.55	150	60	328	79,00,000	48,00,000	8.50	93	28	128	33,00,000	21,00,000	53.33	56.25	pH, TSS, BOD	FC
								6.5-9.0	<100	30	-		<1000				

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S.A. 08/12/22

R.O. *Pradip*
08/12/22



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Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)	Designated Best-	
1	07-05-2022	Sai River U/S Gai Ghat	8.38	10	6.6	4.4	0.378	7000	D	
2	07-05-2022	Sai River D/S Railway Bridge	8.51	10	6.2	5.0	0.408	9200	D	
3	13-05-2022	Sai River U/S Gai Ghat	8.11	10	6.4	4.7	0.381	7000	D	
4	13-05-2022	Sai River D/S Railway Bridge	8.23	10	6.0	4.8	0.415	9400	D	
5	20-05-2022	Sai River U/S Gai Ghat	7.92	10	6.1	4.9	0.371	7000	D	
6	20-05-2022	Sai River D/S Railway Bridge	7.69	10	5.6	5.4	0.413	9400	D	
7	30-05-2022	Sai River U/S Gai Ghat	8.01	10	5.9	5.0	0.391	7000	D	
8	30-05-2022	Sai River D/S Railway Bridge	8.29	10	5.4	5.8	0.439	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

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Test Report Format No- UPPCB/RL/RDL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.
 Phone: 0535-2973034

TEST REPORT

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD(%)	After Bio-Remediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)		Parameters within Standard	Parameters Beyond Standard
1	15/6/2022	Kanpur Road Drain, Raebareilly	7.89	152.0	62.0	328.0	1,100,000	790,000	8.01	91.00	27.00	120.0	780,000	700,000	56.45	pH, TSS, BOD	FC
2	15/6/2022	Surjapur Bandha Drain, Raebareilly	7.95	129.0	88.0	328.0	7,000,000	4,100,000	8.03	91.00	27.00	120.0	4,900,000	2,100,000	69.32	pH, TSS, BOD	FC
3	15/6/2022	Indira Nagar Drain, Raebareilly	7.49	154.0	60.0	320.0	7,000,000	4,000,000	8.36	89.00	28.00	120.0	4,900,000	1,700,000	53.33	pH, TSS, BOD	FC
4	15/6/2022	Police Line Drain, Raebareilly	7.89	151.0	59.0	312.0	3,300,000	1,700,000	7.93	91.00	25.00	112.0	2,700,000	1,300,000	57.63	pH, TSS, BOD	FC
5	15/6/2022	Mahanandpur Drain, Raebareilly	7.88	142.0	60.0	328.0	1,100,000	940,000	8.03	95.00	29.00	136.0	790,000	700,000	51.67	pH, TSS, BOD	FC
6	15/6/2022	Industrial Area Drain, Raebareilly	8.39	97.0	32.0	136.0	110,000	480,000	8.28	74.00	21.00	104.0	94,000	41,000	34.38	pH, TSS, BOD	FC
7	15/6/2022	Rewati Ram Ka Jalab Drain, Raebareilly	7.59	128.0	50.0	312.0	1,400,000	940,000	8.10	91.00	26.00	120.0	940,000	790,000	48.00	pH, TSS, BOD	FC

Effluent Discharge Standards for STP (13 October 2017)

Signature
SAI

R.O. *Signature*
24/06/22

Raebareilly



Test Report Format No-UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.
Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks Designated Best-Use
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)		
1	15-06-2022	Sai River U/S Sirsa Ghat, Raebareilly	8.27	10	6.6	4.8	0.389	7000	D	
2	15-06-2022	Sai River D/S Picnic Spot, Raebareilly	8.5	10	5	4.9	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Warrant
S.A. 24/6/22

R.O. *[Signature]*
24/06/22



Test Report Format No- UPPCB/RL/RDL/TR-2021

REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.

Phone: 0535-2973034

TEST REPORT

S. No.	Date of Sampling	Sampling Point	Parameters							Remarks
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	Conductivity (mmho/cm)	TC (MPN/100 ml)	Designated Best-Use	
1	15-06-2022	Sai River U/S Sirsa Ghat, Raebareilly	8.27	10	6.6	4.8	0.389	7000	D	
2	15-06-2022	Sai River D/S Picnic Spot, Raebareilly	8.5	10	5	4.9	0.419	9400	D	
Standard Class A			6.5-8.5	-	6 mg/l or more	2 mg/l or less	-	50 MPN/100 ml or less		
Standard Class B			6.5-8.6	-	5 mg/l or more	3 mg/l or less	-	500 MPN/100 ml or less		
Standard Class C			6.0-9.0	-	4 mg/l or more	3 mg/l or less	-	5000 MPN/100 ml or less		
Standard Class D			6.5-8.5	-	4 mg/l or more	-	-	-		
Standard Class E			6.0-8.5	-	-	-	2250	-		

Sampled by
S.A. m/19/m

R.O. *Pravali*
20/06/22

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Rizwan

June - 2022

Sr. No.	Name of USB	Name of River	Date of Sampling & Drain Name	Before Discharge						After Discharge						N.A.M.L. Accredited Lab	% Reduction						Standard output parameters source of SOP by UP Jal Nigam Department Of						Standard Meeting parameters					
				pH	TSS (mg/l)		BOD (mg/l)		COD (mg/l)		pH	TSS (mg/l)		BOD (mg/l)			COD (mg/l)		pH	TSS (mg/l)		BOD (mg/l)		COD (mg/l)		pH	TSS (mg/l)		BOD (mg/l)		COD (mg/l)			
					155	400	40	200	7.5	31.8		23.3	97.2	0.00	91.55		57.64	59.50		6.5-9	100	30	150	Yes	Yes		Yes	Yes	Yes	Yes	Yes	Yes	Yes	
1	NPP Research	SAJ BRTA	Drain Name: Police Line 20-06-2022	7.5	400	55	240	7.5	31.8	23.3	97.2	0.00	91.55	57.64	59.50	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes					
2			Sunpur Bandha 20-06-2022	7.2	410	68	364	7.38	35.4	28.2	97.2	4.15	91.37	61.47	74.69	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						
3			Mahmudpur 20-06-2022	7.5	400	78	375	7.31	43.6	33.1	96.8	2.51	89.10	83.11	87.31	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						
4			Kaplan Ka Purva 20-06-2022	7.3	410	60	228	7.14	19.6	21.6	90	0.55	90.14	64.00	60.53	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						
5			Banigan KA Trals 20-06-2022	7.7	400	40	200	7.81	16.2	18.4	97.6	1.43	89.95	54.75	71.30	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						
6			Kanpur Road 20-06-2022	7.5	400	55	240	7.31	14.6	16.2	100.8	2.80	91.35	52.36	58.00	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						
7			Industrial Area 20-06-2022	7.75	400	40	200	7.54	22.4	10.6	98.8	2.71	94.40	71.10	80.30	6.5-9	100	30	150	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes	Yes						

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Review

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क्षेत्रीय कार्यालय,

उ०प्र० प्रदूषण नियंत्रण बोर्ड,

सी-ब्लॉक, इन्दिरा नगर, आवास विकास कालोनी,
रायबरेली-229001 (उ०प्र०)

Enclosure - 4
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पत्रांक-313/0.A.-490/2019/2022-23
सेवा में,

दिनांक-30/6/22

मुख्य पर्यावरण अधिकारी (पुत्त-6),
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०-490/2019 टी०एस० सिंह बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक-29.03.2022 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय अपने पत्र संख्या एच77706/सी-5/61/ओ०ए०-490/22 दिनांक-27.06.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के माध्यम से आप द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०-490/2019 टी०एस० सिंह बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक-29.03.2022 में प्रदत्त निर्देशों के अनुपालन में कृत कार्यवाही की आख्या एवं सई नदी की जल गुणता का अनुश्रवण कराते हुए अद्यतन स्थिति के सम्बन्ध में अवगत कराने हेतु निर्देशित किया गया है।

तत्क्रम में क्षेत्रीय कार्यालय द्वारा जनपद-रायबरेली एवं जनपद-प्रतापगढ़ में सई नदी में निस्तारित हो रहे नालों एवं सई नदी की जल गुणता का अनुश्रवण कर कृत कार्यवाही की आख्या/विश्लेषण आख्या पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-यथोपरि।

भवदीय


(प्रदीप कुमार विश्वकर्मा)
क्षेत्रीय अधिकारी 30/06/22

मुख्यालय: "पर्यावरण भवन", टी०सी०-12वी, विगृति खण्ड, गोगती नगर, लखनऊ-226010
www.uppcb.com, E-mail- roruebarell@uppcb.in

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माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ यू0पी0 व अन्य में दिनांक-29.03.2022 को पारित आदेश के क्रम में नगर पालिका परिषद, प्रतापगढ़ एवं रायबरेली से जनित शीवेज उत्प्रवाह के बायोरेमेडिएशन एवं सई नदी में मिलने वाले नालों की सतत निगरानी एवं जल गुणता के सम्बन्ध में अद्यतन आख्या।

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ यू0पी0 व अन्य में दिनांक-29.03.2022 को पारित आदेश के क्रम में नगर पालिका परिषद, प्रतापगढ़ से जनित शीवेज जो प्रमुख रूप से चार नालों के माध्यम से सई नदी में मिलता है की सतत निगरानी एवं जल गुणता अनुश्रवण का कार्य इस कार्यालय द्वारा किया जा रहा है। जिसकी वर्तमान स्थिति निम्नवत है-

1. प्रतापगढ़ शहर से जनित घरेलू जल-मल के निस्तारण हेतु पूर्व में वर्ष 2009 में स्थापित एकमात्र S.T.P. (क्षमता 8.95MLD) जो कि स्थापना के बाद सीवर कनेक्टिविटी पूर्ण नहीं होने के कारण संचालित नहीं किया जा सका, उक्त S.T.P. का निरीक्षण दिनांक-29.06.2022 को इस कार्यालय के प्राधिकृत अधिकारियों द्वारा किया गया। उक्त S.T.P. के मरम्मत का कार्य उ0प्र0 जल निगम की कार्यदायी संस्था मैसर्स टेक्नोकॉफ्ट एण्ड साल्यूशन, वाराणसी द्वारा किया जा रहा है। निरीक्षण के समय कार्यदायी संस्था के उपस्थित प्रतिनिधि श्री राहुल सचान (सुपरवाइजर) द्वारा अवगत कराया गया कि मरम्मत का कार्य लगभग पूर्ण हो गया है। वर्तमान में सीवर कनेक्टिविटी हेतु पाइप लाइन बिछाने का कार्य प्रगति पर पाया गया। कार्यालय महा प्रबन्धक गंगा प्रदूषण नियन्त्रण ईकाई, उ0प्र0 जल निगम, (नगरीय) प्रयागराज का पत्र संख्या-51/फर्म आदेश/02 दिनांक-16.11.2021 के अनुसार उक्त कार्य 31.10.2021 तक पूर्ण किया जाना नियत है।
2. अवगत हों कि S.T.P. का कार्य पूर्ण होने तक नगर पालिका परिषद प्रतापगढ़ द्वारा वर्षा ऋतु समाप्ति के बाद 01 अक्टूबर, 2021 से उक्त नालों पर बायोरेमेडिएशन का कार्य लगातार किया जा रहा है तथा अधिशाषी अभियन्ता द्वितीय खण्ड, उ0प्र0 जल निगम (नगरीय) प्रयागराज-8, महर्षि दयानन्द मार्ग, सिविल लाइन, प्रयागराज के पत्र संख्या-34/डब्ल्यू-46/10 दिनांक-10.01.2022 के माध्यम से कार्ययोजना स्वीकृति के उपरान्त नगर पालिका परिषद, प्रतापगढ़ द्वारा दिनांक-14.01.2022 से फीकल कोलीफार्म के नियन्त्रण हेतु क्लोरिनेशन का कार्य भी प्रारम्भ करा दिया गया है। जो अनवरत जारी है।
3. वर्तमान में चारों नालों क्रमशः भुलियापुर नाला, सिटी ड्रेन (सदर नाला), पुलिस लाइन नाला एवं रामलीला मैदान नाला पर बायोरेमेडिएशन एवं क्लोरिनेशन/डिसइंफेक्शन का कार्य किया जा रहा है।
4. क्षेत्रीय कार्यालय, रायबरेली की प्रयोगशाला द्वारा नालों की विश्लेषण आख्या के परिशीलन से विदित होता है कि बायोरेमेडिएशन के पश्चात प्रचालक पी0एच0, टी0एस0एस0 एवं बी0ओ0डी0 निर्धारित मानकों के अनुरूप है एवं क्लोरिनेशन/डिसइंफेक्शन की व्यवस्था के पश्चात टोटल और फीकल कोलीफार्म में लगभग 50-60 प्रतिशत की कमी पायी गयी है।
5. उक्त चारों नालों का बायोरेमेडिएशन एवं क्लोरिनेशन/डिसइंफेक्शन के पूर्व तथा सई नदी में मिलने से पूर्व एवं मिलने के पश्चात सई नदी के जल गुणता का आंकलन इस कार्यालय द्वारा प्रत्येक सप्ताह नियमित रूप से किया जा रहा है।
6. अग्रेतर माननीय राष्ट्रीय हरित अधिकरण, दिल्ली द्वारा पारित आदेश के अनुपालन में जनपद-रायबरेली में भी सई नदी में निस्तारित होने वाले सात नालों क्रमशः कानपुर रोड नाला, सुरजपुर बन्धा नाला, इन्दिरा नगर नाला, पुलिस लाइन नाला, महानन्दपुर नाला, औद्योगिक क्षेत्र नाला, रेवती राम का तालाय नाला पर बायोरेमेडिएशन का कार्य नगर पालिका परिषद, रायबरेली द्वारा दिनांक-20.11.2021 से लगातार किया जा रहा है। उक्त सातों नालों का बायोरेमेडिएशन के पूर्व तथा सई नदी में मिलने

से पूर्व एवं मिलने के पश्चात साई नदी के जल गुणता का आंकलन इस कार्यालय द्वारा प्रत्येक माह नियमित रूप से किया जा रहा है। जनपद रायबरेली के शहरी क्षेत्र से जनित घरेलू जल-मल के शोधन हेतु अमृत यार्थग्राम के अन्तर्गत 18 MLD S.T.P. का निर्माण अधिशापी अभियन्ता, निर्माण खण्ड-प्रथम, उ०प्र० जल निगम (नगरीय) रायबरेली द्वारा पूर्ण किया जा चुका है एवं S.T.P. वर्तमान में द्रायल एवं रन पीरियड में है।

7. रायबरेली शहर के नालों की प्राप्त विश्लेषण आख्यानुरार नमूनों में बायोरेमेडिएशन के पश्चात प्रचालक पी०एच०, टी०एस०एस० एवं वी०ओ०डी० निर्धारित मानकों के अनुरूप पायी गयी। परन्तु फीकल कोलीफार्म की मात्रा मानकों के अनुरूप नहीं पायी जा रही है।
8. जनपद-रायबरेली एवं प्रतापगढ़ में साई नदी की अद्यतन विश्लेषण आख्यानुरार साई नदी की जल गुणता केन्द्रीय प्रदूषण नियन्त्रण बोर्ड द्वारा सातही जल के उपयोग हेतु निर्धारित मापदण्ड (Criteria) के अनुसार श्रेणी-डी "Propagation of wild life and fisheries" के लिये उपयुक्त पाया गया।
9. अवगत कराना है कि पूर्व में नगर पालिका परिषद, प्रतापगढ़ से जनित घरेलू जल-मल का निस्तारण शुद्धिकृत किये बिना साई नदी में निस्तारित किये जाने के कारण बोर्ड के पत्रांक संख्या-एच६२५६९/सी-५/सा०-५२७/२१ दिनांक-२१.०६.२०२१ के माध्यम से दिनांक-१०.०९.२०१८ से दिनांक-२२.०२.२०२० तक (कुल ५३० दिवस) के उल्लंघन स्वरूप रू० ३६५० लाख (रू० छत्तीस करोड़ पचास लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। जिसका भुगतान अभी तक अप्राप्त है।

अतः उपरोक्तानुसार जनपद-रायबरेली एवं प्रतापगढ़ में नालों और साई नदी की अद्यतन विश्लेषण आख्या संलग्न करते हुए आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

क्षेत्रीय अधिकारी महोदय

[Handwritten Signature]
30/06/22

[Handwritten Signature]
20/6/22
(मनीष त्रिपाठी)
वैज्ञानिक सहायक

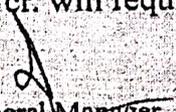
Work Plan for Recycling of treated sewerage for Industrial and Agricultural pupose in Nagar Palika Parishad Belha Pratapgarh.

The existing 8.95 MLD STP at Belha Pratapgarh is currently non- operational. At present overhauling of 8.95 MLD STP, Power Connection and I&D of drains scheme with sanctioned cost Rs. 2072.34 Lac is under execution under state sector programme. The works proposed under this scheme is expected to be completed by October, 2022.

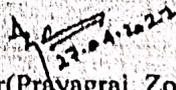
There is no industry in Belha pratapgarh. City is divided in two parts by the river Sai. On side of river where STP exists, there is no canal in nearby as the most of the agricultural land has turned into residential land. One the other side of river, there exits a park in chilbila and canal in Mahuli (approximately 5 KM from STP) where treated water can be used for Horticulture in park and Agriculture in canal.

For this purpose, one pumping station will be required to lift the sewage. Laying of Rising main and other related works to park and canal will be required to convey the sewage. The river is required to be crossed. For this, laying of rising main has to be done on road bridge over Sai river for which NOC will be required from concerned department. Also for constructing SPS, there is no land available in nearby STP therefore land has to be purchased.

Thus for recycling treated sewage for agricultural and horticultural use, an amount Rs. 18.00 cr. will required for the execution of project.


General Manager
Ganga Pollution Control Unit,
U.P. Jal Nigam(Urban),
Prayagraj


Executive Engineer
Second Division,
U.P. Jal Nigam(Urban),
Prayagraj


Chief Engineer(Prayagraj. Zone)
U.P. Jal Nigam(Urban),
Prayagraj



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**कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड प्रथम,
उत्तर प्रदेश जल निगम (नगरीय), रायबरेली।**

पत्रांक 823 / प्रकल्प / 19 दिनांक :- 28.07.2022

सेवा में,

मुख्य महाप्रबन्धक
एन0टी0पी0सी0,
ऊँचाहार,
रायबरेली।

विषय: रायबरेली सीवरेज शोधन संयंत्र द्वारा शोधित जल को पुनः उपयोग के सम्बन्ध में।
महोदय,

उपरोक्त विषयक ऊर्जा मंत्रालय, भारत सरकार के संयुक्त सचिव के शासनादेश संख्या 11/04/2015-th-II दिनांक 04 मार्च 2020 के द्वारा Mandatory use of Treated sewage water by the power plants as per the provisions of the tariff policy 2016 के सन्दर्भ में निर्देश दिये गये हैं, जिसके अनुपालन हेतु फिरोज गॉंधी थर्मल पावर प्लान्ट ऊँचाहार द्वारा प्रयोग किया जा रहा Water quality parameter & water demand का विवरण उपलब्ध कराने का कष्ट करें, जिससे Project preparation की कार्यवाही प्रारम्भ की जा सके। सुलभ सन्दर्भ हेतु शासनादेश की छायाप्रति संलग्न कर प्रेषित है। अवगत कराना है कि वर्ष 2023 के अन्त तक रायबरेली नगर पालिका परिषद के पास 18 एम0एल0डी0 एस0टी0पी0 से शोधित जल तथा वर्ष 2025 के अन्त तक 33 एम0एल0डी0 शोधित जल उपलब्ध होना प्रस्तावित है।

सादर सूचनार्थ प्रेषित।

संलग्नक: यथोपरि।

भवदीय,

(देवेन्द्र कुमार) 27/07/2022
अधिशासी अभियन्ता

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय), जौनपुर।

मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में सुनवाई के उपरान्त दिनांक-29.03.2022 को पारित आदेश (पत्र संख्या-1206/नौ-5-22-32बजट/2020) का उत्तरालेख

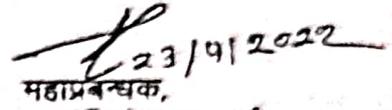
प्रश्न	उत्तरालेख
<p>2- मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में सुनवाई के उपरान्त दिनांक-29.03.2022 को पारित आदेश के क्रियात्मक अंश का विवरण निम्नवत् है :- “-----15. Let further action report giving the compliance and water quality status as on 30.06.2022 be filed by the Additional Chief Secretary, Urban Development Department, U.P. by 15.07.2022 with a copy to the O.C. The OC may give its own report by 30.07.2022 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report may specify data of Pratapgarh and also other towns in the area like Raebareli and Jaunpur. CPCB and NMCG with assistance of PCB and Jal Nigam may give factual status report CPCB will be nodal agency for the purpose.-----“</p>	
<p>3- मा० राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित उपर्युक्त आदेश दिनांक-29.03.2022 में सई नदी के जल प्रदूषण पर चिन्ता व्यक्त की गयी है तथा प्रतापगढ़ के साथ रायबरेली एवं जौनपुर में भी जल प्रदूषण की डेटा अंकित किये जाने के निर्देश दिये गये हैं।</p>	
<p>4- अतएव उक्त के सम्बन्ध में मुझे यह कहने का निर्देश हुआ है मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में पारित आदेश दिनांक-29.03.2022 के अनुपालन में निम्नानुसार विन्दुओं पर कार्यवाही कराते हुये कृत कार्यवाही से शासन को 03 सप्ताह के भीतर अवगत कराने का कष्ट करें :-</p>	

<p>(1)-प्रतापगढ़, रायबरेली एवं जौनपुर नगर की वर्ष 2011 की जनसंख्या एवं वर्तमान में अनुमानित जनसंख्या तथा सीवरेज के Discharge का अनुमानित आकलन तैयार कर उपलब्ध कराया जाए।</p>	<p>1-जनसंख्या विवरण :- A- जनपद-जौनपुर की जनसंख्या वर्ष 2011 के अनुसार (कुल 31 वार्ड) - 1,80,362 है। B- नगर पालिका परिषद, जौनपुर की वर्तमान में अभिकल्पित जनसंख्या (कुल 39 वार्ड)- 2,32,350 है। C- नगर पालिका परिषद, जौनपुर की जनसंख्या वर्ष 2035 (Middle Stage Year) के अनुसार- 2,64,320 होगी। 2-सीवरेज डिस्चार्ज विवरण :- A- वर्ष-2018 के अनुसार औसत सीवरेज डिस्चार्ज-24.72 एम0एल0डी0 है। B- वर्तमान वर्ष के अनुसार औसत सीवरेज डिस्चार्ज-25.08 एम0एल0डी0 है। C- वर्ष 2035 (Middle Stage Year) के अनुसार औसत सीवरेज डिस्चार्ज-28.98 एम0एल0डी0 होगी।</p>
<p>(2)-रायबरेली एवं जौनपुर नगर में एस0टी0पी0 तथा सीवरेज की अवस्थापना सुविधाओं तथा वर्तमान में प्रचलित परियोजनाओं के सम्बन्ध में आख्या उपलब्ध करायी जाए।</p>	<p>सीवरेज ट्रीटमेन्ट प्लान्ट परियोजना (S.T.P.) :- जनपद-जौनपुर में नमामि गंगे कार्यक्रम अन्तर्गत 30 एम0एल0डी0 एस0टी0पी0 निर्माण सम्बन्धी कार्य वर्तमान में परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा किया जा रहा है। सीवरेज परियोजना :- जनपद-जौनपुर में अमृत कार्यक्रम के अन्तर्गत जौनपुर नगर सीवरेज योजना रू0 26476.88 लाख स्वीकृत है। योजना के पूर्ण करने की तिथि-30.06.2023 है। योजना में सीवर नेटवर्क-179.00 कि0मी0, गृह संयोजन 34616 नग एवं आई0पी0एस0-01 नग प्रस्तावित है। जिसमें वर्तमान समय तक सीवर नेटवर्क 42.00 कि0मी0, गृह संयोजन-1240 नग एवं आई0पी0एस0 40 प्रतिशत कार्य पूर्ण हो चुका है। योजना के पूर्ण होने के उपरान्त नगर पालिका परिषद परिक्षेत्र की लगभग 2,64,320 आबादी लाभान्वित होगी।</p>
<p>(3)-प्रतापगढ़, रायबरेली एवं जौनपुर नगर में नालों के बायोरिमिडिएशन की स्थिति।</p>	<p>जौनपुर नगर में नालों के बायोरिमिडिएशन सम्बन्धी कार्य नगर पालिका परिषद, जौनपुर द्वारा कराया जा रहा है। इनके पत्रांक- 3369/छ:-स्वा0/2021-22 दिनांक 29 मार्च, 2022 के द्वारा वर्तमान में नालों के बायोरिमिडिएशन की स्थिति हेतु निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ को प्रेषित की गई है जो कि पत्र के साथ संलग्न हैं।</p>

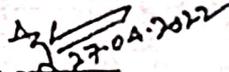
(4)-एन0एम0सी0जी0 द्वारा वित्त पोषित परियोजनाओं का विवरण उपलब्ध करायी जाए।	कार्यालय से सम्बन्धित नहीं है।
(5)-उपर्युक्त तीनो नगर के नाले तथा सई नदी की वाटर क्वालिटी के सम्बन्ध में यू0पी0पी0सी0बी0 की प्रयोगशाला की मासिक जाँच रिपोर्ट उपलब्ध करायी जाए।	क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण विभाग, वाराणसी के द्वारा अद्यतन स्थिति प्रेषित की गई है जो कि संलग्न हैं।
(6)-निदेशक, स्थानीय निकाय एवं मुख्य अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय) 15 दिन के भीतर रायबरेली एवं जौनपुर का स्थलीय निरीक्षण करें तथा मौके पर सम्बन्धित अधिकारियों के साथ बैठक करते हुये सई नदी के जल की गुणवत्ता के सम्बन्ध में अपनी आख्या प्रस्तावित रोड मैप के साथ 03 सप्ताह के भीतर उपलब्ध कराये।	कार्यालय से सम्बन्धित नहीं है।



अधिसासी अभियन्ता,
निर्माण खण्ड,
उ0प्र0 जल निगम (नगरीय),
जौनपुर



महाप्रबन्धक,
गंगा प्रदूषण नियंत्रण इकाई,
उ0प्र0 जल निगम (नगरीय),
वाराणसी



मुख्य अभियन्ता,
(प्र0क्ष0),
उ0प्र0 जल निगम (नगरीय),
प्रयागराज

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ०प्र० जल निगम (नगरीय), रायबरेली

मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में सुनवाई के उपरान्त दिनांक-29.03.2022 को पारित आदेश (पत्र संख्या-1206/नौ-5-22-32बजट/2020) का उत्तरालेख

प्रश्न	उत्तरालेख
<p>2- मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में सुनवाई के उपरान्त दिनांक-29.03.2022 को पारित आदेश के क्रियात्मक अंश का विवरण निम्नवत् है :-</p> <p>“-----15. Let further action report giving the compliance and water quality status as on 30.06.2022 be filed by the Additional Chief Secretary, Urban Development Department, U.P. by 15.07.2022 with a copy to the O.C. The OC may give its own report by 30.07.2022 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report may specify data of Pratapgarh and also other towns in the area like Raebareli and Jaunpur. CPCB and NMCG with assistance of PCB and Jal Nigam may give factual status report CPCB will be nodal agency for the purpose.-----“</p>	
<p>3- मा० राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित उपर्युक्त आदेश दिनांक-29.03.2022 में सई नदी के जल प्रदूषण पर चिन्ता व्यक्त की गयी है तथा प्रतापगढ़ के साथ रायबरेली एवं जौनपुर में भी जल प्रदूषण की डेटा अंकित किये जाने के निर्देश दिये गये हैं।</p>	
<p>4- अतएव उक्त के सम्बन्ध में मुझे यह कहने का निर्देश हुआ है मा० राष्ट्रीय हरित न्यायाधिकरण में योजित ओ०ए० संख्या-490/2019 T.S. Singh vs. State of U.P. में पारित आदेश दिनांक-29.03.2022 के अनुपालन में निम्नानुसार बिन्दुओं पर कार्यवाही कराते हुये कृत कार्यवाही से शासन को 03 सप्ताह के भीतर अवगत कराने का कष्ट करें :-</p>	

<p>(1)-प्रतापगढ़, रायबरेली एवं जौनपुर नगर की वर्ष 2011 की जनसंख्या एवं वर्तमान में अनुमानित जनसंख्या तथा सीवरेज के Discharge का अनुमानित आकलन तैयार कर उपलब्ध कराया जाए।</p>	<p>1-जनसंख्या विवरण :- A- जनपद-रायबरेली की जनसंख्या वर्ष 2011 के अनुसार (कुल 31 वार्ड) - 1,91,316 है। B- नगर पालिका परिषद, रायबरेली की वर्तमान में अभिकल्पित जनसंख्या (कुल 34 वार्ड)- 2,29,579 है। C- नगर पालिका परिषद, रायबरेली की जनसंख्या वर्ष 2035 (Middle Stage Year) के अनुसार- 2,91,054 होगी।</p> <p>2-सीवरेज डिस्चार्ज विवरण :- A- वर्ष-2018 के अनुसार औसत सीवरेज डिस्चार्ज-23.61 एम0एल0डी0 है। B- वर्तमान वर्ष के अनुसार औसत सीवरेज डिस्चार्ज-24.79 एम0एल0डी0 है। C- वर्ष 2035 (Middle Stage Year) के अनुसार औसत सीवरेज डिस्चार्ज-31.43 एम0एल0डी0 होगी।</p>
<p>(2)-रायबरेली एवं जौनपुर नगर में एस0टी0पी0 तथा सीवरेज की अवस्थापना सुविधाओं तथा वर्तमान में प्रचलित परियोजनाओं के सम्बन्ध में आख्या उपलब्ध करायी जाए।</p>	<p>सीवरेज ट्रीटमेन्ट प्लान्ट परियोजना (S.T.P.) :- जनपद-रायबरेली में अमृत कार्यक्रम अन्तर्गत 18 एम0एल0डी0 एस0टी0पी0 निर्माण सम्बन्धी कार्य वर्तमान में अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ0प्र0 जल निगम (नगरीय), रायबरेली द्वारा पूर्ण किया जा चुका है एवं योजना ट्रायल एण्ड रन पीरियड में है।</p> <p>सीवरेज परियोजना :- जनपद-रायबरेली में अमृत कार्यक्रम के अन्तर्गत रायबरेली सीवरेज योजना तीन फेज (फेज-1 लागत रु0 4983.38 लाख, फेज-2 लागत रु0 6205.27 लाख एवं फेज-3 लागत रु0 18717.41 लाख) में स्वीकृत है। फेज-1 योजना पूर्ण है। फेज-2 योजना के पूर्ण करने की तिथि मई-2022 है। फेज-3 योजना पूर्ण करने की तिथि अक्टूबर-2022 है। फेज-1 योजना में सीवर नेटवर्क-17.57 कि0मी0, गृह संयोजन 980 नग एवं एस0टी0पी0 -0.40 नग प्रस्तावित थी, जिसे पूर्ण किया जा चुका है। फेज-2 योजना में सीवर नेटवर्क-11.25 कि0मी0, गृह संयोजन 1370 नग एवं एस0टी0पी0 -0.60 नग प्रस्तावित है। जिसमें वर्तमान समय तक सीवर नेटवर्क 11.25 कि0मी0, गृह संयोजन-588 नग एवं एस0टी0पी0 100 प्रतिशत पूर्ण किया जा चुका है। फेज-3 योजना में सीवर नेटवर्क-178.07 कि0मी0, गृह संयोजन 15560 नग एवं आई0पी0एस0 -2 नग प्रस्तावित है। जिसमें वर्तमान समय तक सीवर नेटवर्क 15.20 कि0मी0 पूर्ण किया जा चुका है। योजना के पूर्ण होने के उपरान्त नगर पालिका परिषद परिक्षेत्र की लगभग 124267 आबादी लाभान्वित होगी।</p>

(3)-प्रतापगढ़, रायबरेली एवं जौनपुर नगर में नालों के बायोरिमिडिएशन की स्थिति।	रायबरेली नगर में नालों के बायोरिमिडिएशन सम्बन्धी कार्य नगर पालिका परिषद, रायबरेली द्वारा कराया जा रहा है। इनके पत्रांक- 042/ न0पा0परि0 राय0/ 2022-23 दिनांक 07.04.2022 के द्वारा वर्तमान में नालों के बायोरिमिडिएशन की स्थिति हेतु निदेशक, स्थानीय निकाय, उ0प्र0 लखनऊ को प्रेषित की गई है जो कि पत्र के साथ संलग्न हैं।
(4)-एन0एम0सी0जी0 द्वारा वित्त पोषित परियोजनाओं का विवरण उपलब्ध करायी जाए।	कार्यालय से सम्बन्धित नहीं है।
(5)-उपर्युक्त तीनों नगर के नाले तथा सई नदी की वाटर क्वालिटी के सम्बन्ध में यू0पी0पी0सी0बी0 की प्रयोगशाला की मासिक जॉच रिपोर्ट उपलब्ध करायी जाए।	क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण विभाग, वाराणसी के द्वारा अद्यतन स्थिति प्रेषित की गई है जो कि संलग्न हैं।
(6)-निदेशक, स्थानीय निकाय एवं मुख्य अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय) 15 दिन के भीतर रायबरेली एवं जौनपुर का स्थलीय निरीक्षण करें तथा मौके पर सम्बन्धित अधिकारियों के साथ बैठक करते हुये सई नदी के जल की गुणवत्ता के सम्बन्ध में अपनी आख्या प्रस्तावित रोड मैप के साथ 03 सप्ताह के भीतर उपलब्ध करायें।	कार्यालय से सम्बन्धित नहीं है।


 अधिशासी अभियन्ता,
 निर्माण खण्ड-प्रथम
 उ0प्र0 जल निगम (नगरीय),
 रायबरेली

महाप्रबन्धक,
 गोमती प्रदूषण नियंत्रण इकाई,
 उ0प्र0 जल निगम (नगरीय),
 लखनऊ

मुख्य अभियन्ता,
 (ल0क्षे0),
 उ0प्र0 जल निगम (नगरीय),
 लखनऊ

तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

Annexure-3



UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय

Regional Office

सन्दर्भ सं०

Ref. No.

767/G.F-35/2022

दिनांक 12/07/22

Dated :

सेवा में,

मुख्य पर्यावरण अधिकारी वृत्त-5,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय:-सई नदी में गिरने वाले नालों की बिन्दुवार सूचनाओं के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय से दिनांक 12/07/2022 को ई-मेल के माध्यम से प्राप्त पत्र का सन्दर्भ ग्रहण करने का कष्ट करें। एन0जी0टी द्वारा गठित समिति के द्वारा सई नदी में गिरने वाले नालों की बिन्दुवार सूचनाएं मांगी गयी थी। उक्त के सम्बन्ध में अवगत कराना है कि क्षेत्रीय कार्यालय, लखनऊ में स्थित सई नदी में गिरने वाले नालों की बिन्दुवार सूचनाएं इस पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक: यथोपरि।

भवदीय


12/07/22
(डॉ० उमेश चन्द्र शुक्ला)
क्षेत्रीय अधिकारी





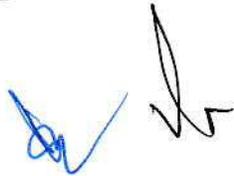
सई नदी का संक्षिप्त विवरण

सई नदी भारत के उत्तर प्रदेश राज्य में बहने वाली एक नदी है। यह नदी गोमती नदी की सहायक नदी है जिसका उद्गम जनपद—हरदोई के भिजवान झील से होता है। उक्त नदी हरदोई, उन्नाव, लखनऊ, रायबरेली, प्रतापगढ़ और जौनपुर से होकर प्रवाहित होती है। जो अन्ततः ग्राम राजेपुर, जनपद—जौनपुर में गोमती नदी में मिलती है।

क्षेत्रीय कार्यालय, लखनऊ के क्षेत्रान्तर्गत मात्र एक किला मोहम्मदी नाला सई नदी में मिलता है उक्त नाले में घरेलू उत्प्रवाह/वर्षा का जल प्रवाहित होता है। उक्त नदी का इस कार्यालय द्वारा दिनांक 06/05/2022 को ग्राम—बरेन्दा निकट भंवरेश्वरनाथ मन्दिर, लखनऊ से सई नदी के अपस्ट्रीम, किला मोहम्मदी नाले के मिलने के स्थान पर तथा सई नदी के डाउनस्ट्रीम से जल नमूने के एकत्रित किये गये हैं जिनकी विश्लेषण आख्या संलग्न है।

Regional Office, UP Pollution Control Board, Lucknow

Sr No	Regional Office	Points	Remark
1	Lucknow	Number of Total Drains in your districts falling in river Sai	1
2		Place of origin of each drain	Aurangabad Ashiyana, Lucknow
3		Length of drain	Can not be identified
4		Average total discharge of the drain	Approx-20 MLD
5		Whether any work regarding tapping/diverting/intercepting of the drain is pending? If Yes, details there of and month wise times schedule for its completion	The drain is not tapped
6		Whether any proposal for tapping of any drain, so that untreated water does not fall in river Sai, is pending? If Yes, details there of and its stage.	Information not available in this office
7		Whether any interim measure for treatment of water i.e bio-remediation/phyto remediation, is being adopted in any drain at present ? If Yes, details there of.	No
8		Take water samples from all the drain where they fall in river Sai, get them tested and send the sample testing reports on all counts including fecal coliform and total coliform along with your report to the Hon'ble Oversight Committee.	Analysis report of the month of May, 2022 is attached





CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Date:27/05/2022

Ref no-16289419/CENTRAL/2022

- 1- Sample Location: U/S Sai river
- 2- District: Lucknow
- 3- Address: Barendra, bhavreshwar mandir Lucknoow
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Nimesh Dubey, LA, Sujeet Maurya JRF
- 7- Odour :
- 8- Quantity and Packing : 2lit. plastic jerrican, 1 DO bottle , 1 MPN bottle
- 9- Date of Sample Collection : 06/05/2022
- 10- Analysis Indented by : RO Lucknow
- 11- Date of sample receipt in Lab : 06/05/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.44	02-12
Colour,2120 B Visual Method	Hazen	10	5-10000 Hazen
Conductivity,2510 B Lab Method	uS/cm	394.4	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	32.0	5.0 -10000 mg/l
Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C	mg/l	252.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	284.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	3300	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	400	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	2.8	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	11.6	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	8.21	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Vinay Dubey (SA), Dr Maya Verma (JRF)]

Authorized by

PREETI BHASKAR
 Preeti Bhaskar ASO

RAM
 GOPAL
 CEO Central Laboratory

Digitally signed
 by RAM GOPAL
 Date: 2022.05.31
 14:47:07 +05'30'



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Date:27/05/2022

Ref no-16289572/CENTRAL/2022

- 1- Sample Location: Sai river at meeting Point of drain
- 2- District: Lucknow
- 3- Address: Barendra, Bhavreshwar mandir , Lucknow
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Nimesh Dubey, LA, Sujeet Maurya JRF
- 7- Odour :
- 8- Quantity and Packing : 2lit. plastic jerrican, 1 DO bottle , 1 MPN bottle
- 9- Date of Sample Collection : 06/05/2022
- 10- Analysis Indented by : RO Lucknow
- 11- Date of sample receipt in Lab : 06/05/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.78	02-12
Colour,2120 B Visual Method	Hazen	30	5-10000 Hazen
Conductivity,2510 B Lab Method	uS/cm	1056.0	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	52.0	5.0 -10000 mg/l
Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC	mg/l	664.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 OC	mg/l	716.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	130000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	23000	<1.8 MPN/100 ml & above
BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio	mg/l	8.5	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	35.6	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	3.23	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Vinay Dubey (SA), Dr Maya Verma (JRF)]

Authorized by

PREETI BHASKAR
 Preeti Bhaskar ASO

Digitally signed by
RAM GOPAL
 Date: 2022.05.31
 12:13:37 +05'30'
CEO Central Laboratory



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Date:27/05/2022

Ref no-16289519/CENTRAL/2022

- 1- Sample Location: D/s Sai river
- 2- District: Lucknow
- 3- Address: Barendra , Bhavreshwar Mandir , lucknow
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Nimesh Dubey, LA, Sujeet Maurya JRF
- 7- Odour :
- 8- Quantity and Packing : 2lit. plastic jerrican, 1 DO bottle , 1 MPN bottle
- 9- Date of Sample Collection : 06/05/2022
- 10- Analysis Indented by : RO Lucknow
- 11- Date of sample receipt in Lab : 06/05/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.89	02-12
Colour,2120 B Visual Method	Hazen	20	5-10000 Hazen
Conductivity,2510 B Lab Method	uS/cm	688.6	0.1-10000 uS/cm
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	40.0	5.0 -10000 mg/l
Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC	mg/l	432.0	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 OC	mg/l	472.0	5.0 -15000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	49000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	2000	<1.8 MPN/100 ml & above
BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio	mg/l	4.2	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	17.2	4.0 -1000 mg/l
D.O. , 4500-OB Iodometric Method	mg/l	5.38	0.2-14.0 mg/l

Remark:* - NA

Analysed by

[Vinay Dubey (SA), Dr Maya Verma (JRF)]

Authorized by

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Points of discussion in OA No. 490/2019

S. No.	Points of discussion	Compliance by UPJN (Rural)
1	Most of the water quality parameters were recorded beyond the permissible limits. What is the present water quality status of the drains?	Does not pertain to U. P. Jal Nigam (Rural).
2	The action plans under the River Rejuvenation Committee has been prepared for all the polluted stretches. What is the status of its implementation in the case of River Sai?	Does not pertain to U. P. Jal Nigam (Rural).
3	What is the plan to utilize the treated sewage generated from Unnao to Jaunpur?	Does not pertain to U. P. Jal Nigam (Rural).
4	The status of sewage generated, available treatment capacity and status of tapping of drains need to be presented by UPPCB and UP Jal Nigam for other towns in the area such as Raebareli, Jaunpur, Unnao, Lucknow and Varanasi.	<p>1. <u>Raebareli</u>- There is 1 existing STP in Raebareli, with an installed capacity of 18 MLD. At present, there are 16 drains in Raebareli district, having discharge of 34 MLD. Out of 16 drains, 9 drains, having discharge of 2 MLD fall in river Ganga in Dalamu town and 7 drains, having discharge of 33 MLD fall in river Sai. All drains are untapped. The status of these drains is as follows: -</p> <p>a) A DPR for I&D of 9 drains, falling in river Ganga in Dalmau town, amounting Rs. 73.64 cr. was submitted to NMCG vide SMCG letter dated 02.02.2022, wherein construction of 4 MLD STP was proposed. Some observations on the DPR have been intimated by NMCG vide their letter dated 28.06.2022. Revised DPR, after incorporating the observations will be submitted very shortly.</p> <p>b) Out of 7 drains which fall in river Sai, discharge of 3 drains will be diverted to the 18 MLD existing STP after the completion of sewer laying and sewer house connections under AMRUT programme. This work is likely to be completed by March, 2023. For remaining 4</p>

S. No.	Points of discussion	Compliance by UPJN (Rural)
		<p>drains, a PFR under AMRUT 2.0 programme has been prepared, wherein STP of 15 MLD capacity is proposed.</p> <p>2. <u>Jaunpur</u> – There are total of 21 drains in Jaunpur, having discharge of 24 MLD which fall in river Gomti. Out of 21 drains, a project for I&D of 14 drains, having discharge of 23 MLD is on-going under Namami Gange Programme, wherein STP of 30 MLD capacity has been installed recently. 3 I&D works have been completed and balance 11 I&D works are under progress, which are likely to be completed by December, 2022. Balance 7 drains, having discharge of 1 MLD fall in Kerakat Nagar Panchayat. Due to little discharge, no I&D works have been proposed here so far.</p> <p>3. <u>Unnao</u>- There are total of 8 drains in Unnao district, having discharge of 22 MLD which fall in river Ganga. Out of 8 drains, 1 drain falls in Unnao town, having discharge of 11 MLD and 7 drains fall in Shuklaganj town, having discharge of 11 MLD. All 8 drains are untapped and no STP is installed at present. The status of I&D of these 8 drains is as follows: -</p> <p>a) A project for I&D of 1 drain in Unnao is on-going under Namami Gange Programme, wherein STP of 15 MLD capacity is proposed. This STP is likely to be commissioned by July, 2022 end.</p> <p>b) Out of 7 drains in Shuklaganj, a project for I&D of 5 drains, having discharge of 4 MLD in Shuklaganj is on-going under Namami Gange Programme, wherein STP of 5 MLD capacity is proposed. The works are likely to be completed by December, 2022. Balance 2 drains, having discharge of 7 MLD are not included in any I&D project yet.</p> <p>4. <u>Lucknow</u>- There are 4 existing STPs in Lucknow, with a total installed capacity of 407.5 MLD. At present, there are 34 drains in Lucknow, having discharge of 605 MLD. In addition to this, 158 MLD sewage discharges through sewer network. Thus, total 763 MLD sewage is generated in the city through drains and sewer network. Out of 34 drains, 33 drains, having discharge of 550 MLD fall in river Gomti and 1 drain, having discharge of 55 MLD, fall in river Sai. Out</p>

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		<p>of 34 drains, 21 drains, having discharge of 191 MLD are tapped, 4 drains, having discharge of 308 MLD are partially tapped and 8 drains, having discharge of 106 MLD are untapped. 1 drain (Ghaila) has very less discharge and is not proposed to be tapped. The status of I&D of these 12 partially tapped and untapped drains is as follows: -</p> <p>a) A project for I&D of 1 drain (GH Canal) is on-going under AMRUT, wherein construction of 120 MLD STP is proposed. The works are likely to be completed by December, 2022.</p> <p>b) A project for I&D of 4 drains at Daultaganj and Barrikala, is on-going under Namami Gange Programme, wherein STP of 40 MLD is proposed. The works are likely to be completed by December, 2023.</p> <p>c) A project for Pollution Abatement of River Gomti at Lucknow, Phase-II, Part 1, under Namami Gange programme, amounting 279.72 cr. has been submitted to NMCG vide SMCG letter dated 04.07.2022. In this project, I&D of 3 drains and construction of 38 MLD STP is proposed.</p> <p>d) A project for Pollution Abatement of River Sai at Lucknow, Phase-II, Part 2, under Namami Gange programme, amounting 444.66 cr. has been submitted to NMCG vide SMCG letter dated 22.06.2022. In this project, I&D of 1 drains and construction of 83 MLD STP is proposed.</p> <p>e) A project for Pollution Abatement of River Gomti at Lucknow, Phase-III under Namami Gange programme, amounting 556.67 cr. has been submitted to SMCG vide letter dated 19.07.2022. In this project, I&D of 3 drains and construction of 75 MLD STP is proposed.</p> <p>5. <u>Varanasi</u>- There are 7 existing STPs in Varanasi, with a total installed capacity of 420 MLD. At present, there are 43 drains in Varanasi, having discharge of 324 MLD. Out of 43 drains, 28 drains, having discharge of 229 MLD fall in river Ganga and 15 drains, having discharge of 95 MLD fall in river Varuna. The status of these drains is as follows: -</p> <p>c) Out of 28 drains which fall in river Ganga, 26 drains,</p>

S. No.	Points of discussion	Compliance by UPJN (Rural)
		<p>having discharge of 184 MLD are tapped and 2 drains, having discharge of 45 MLD are partially tapped. A project for I&D of these 2 drains, amounting Rs. 376.42 cr. has been submitted to NMCG vide SMCG letter dated 18.04.2022, wherein construction of 40 MLD STP is proposed.</p> <p>d) Out of 15 drains which fall in river Varuna, 14 drains having discharge 59 MLD are tapped and 1 drain having discharge of 36 MLD is untapped. A project for I&D of 1 drain, amounting Rs. 348.86 cr. has been submitted to NMCG vide SMCG letter dated 07.04.2022, wherein STP of 55 MLD capacity is proposed.</p>